

## Annexure-13

M/s Multiwal Duplex Pvt. Ltd. Kundeshwari Road, Kashipur. Dist. US Nagar, Uttarakhand

1.	Name & Address of the Industry	M/s Multiwal Duplex Pvt. Ltd. Kundeshwari Road, Kashipur Dist.: U. S. Nagar, Uttarakhand
	Contact person Contact No. and E-mail	Mr. Abdul Sabir Phone: 9917034500 E-mail : <a href="mailto:multiwalhr@gmail.com">multiwalhr@gmail.com</a>
	Co-ordinates	29°12'39.0"N, 78°59'46.7"E 29.210837, 78.996300
2.	Date of Visit	28.10.2020
3.	Type of Industry Sector	Paper & Pulp (C2 category of charter)
4.	Operational Status	Non-Operational (since 26.10.2020)
5.	Name of Raw Material (Major)	Waste paper
6.	Name of Final Product (s)	Duplex Board
7.	Installed Production Capacity	30 MT/Day (as informed by unit representative)
8.	Consented Production Capacity	900 MT/month (30 MT/Day) as per expired CCA
9.	Actual Production	Minimum 822 MT in June 2020 Maximum 2336 MT in August 2020 ( <b>Annexure-13.1</b> )
10.	Actual Production During Inspection	Zero (Unit non-operational)
11.	Consolidated Consent to operate and authorization under section-25 of the Water (Prevention and control of pollution) Act, 1974 and under section -21 of the Air (Prevention and control of pollution) Act, 1981 and Authorization under Rule 6 (2) of Hazardous and other waste (Management and Transboundary Movement) Rules, 2016	CCA Expired on 31.03.2019 ( <b>Annexure-13.2</b> ) Application copy dated 28/09/2019 for renewal of CCA is enclosed. ( <b>Annexure-13.3</b> )
12.	Manufacturing process	<b>Annexure-13.4</b>
13.	NOC from CGWA for abstraction of Ground Water (Yes / No)	Applied on 31.01.2017 ( <b>Annexure-13.5</b> )
14.	Sources of Water Supply – In case of Bore well mention numbers	02 borewell (01 – industrial; flow meter installed and logbook maintained 01 – domestic; no flow meter installed)
15.	Fresh Water consumption	665.25 KLD (As per the logbook from June 2020 to October, 2020) ( <b>Annexure-13.6</b> )

*[Signature]*  
S/S-E' CPCB  
(C.B. Chourasia)

	(Average from Logbook if available)																					
16.	Whether ETP exist (Yes / No)	Yes																				
17.	Operational status of ETP – Functional (Working) / Non-Operational / Defunct	Non-operational because manufacturing process shutdown, however Aeration tank operational for stabilization purposes. Sample from aeration tank collected.																				
18.	Details of Effluent Treatment Plant (ETP)	Bar Screen - Equalization tank –Primary clarifier - Aeration Tank - Secondary Clarifier – Tertiary treatment - Sludge Drying Bed. (Annexure-13.7)																				
19.	Status of Flow Meter (s) installed at Inlet of ETP – (Yes / No) Outlet of ETP – (Yes / No)	Inlet: V-notch; Reading during inspection: zero m <sup>3</sup> /hr Outlet: Ultrasonic flow meter; Reading during inspection: zero m <sup>3</sup> /hr																				
20.	Consented Discharge (KLD)	300 KLD as per expired CCA																				
21.	Actual Treated effluent discharge (KLD)	64.93 KLD (As per the logbook from June 2020 to October, 2020) (Annexure-13.8)																				
22.	Treated effluent discharged on the day of visit (KLD)	Nil (Non-Operational)																				
23.	Sample Collected from ETP (Yes / No)	As mentioned in S. No. 28																				
24.	Mode of treated effluent disposal as observed during visit.	No discharge as unit is non-operational																				
25.	Any Bypass observed. (If yes, then collect samples for analysis and attach photographs) (Yes / No)	No																				
26.	Whether OCEMS installed (Yes / No)	Yes																				
27.	Management of hazardous wastes	Not provided by the unit																				
28.	Effluent Sample Analysis results	As below																				
Location of sample collection: Aeration Tank Parameters: a. MLSS – 3860 mg/l. b. MLVSS –1924 mg/l																						
29.	<b>Groundwater Sample Analysis results</b>																					
	<table border="1"> <thead> <tr> <th>Parameters</th> <th>Borewell within premises</th> <th>BIS 10500:2012 (Permissible limit in absence of alternative source)</th> </tr> </thead> <tbody> <tr> <td>pH</td> <td>7.6</td> <td>6.5-8.5</td> </tr> <tr> <td>Conductivity</td> <td>402</td> <td></td> </tr> <tr> <td>COD</td> <td>BDL</td> <td>-</td> </tr> <tr> <td>TDS</td> <td>230</td> <td>2000</td> </tr> <tr> <td>Colour</td> <td>BDL</td> <td>15</td> </tr> <tr> <td>Total Alkalinity</td> <td>187</td> <td>600</td> </tr> </tbody> </table>	Parameters	Borewell within premises	BIS 10500:2012 (Permissible limit in absence of alternative source)	pH	7.6	6.5-8.5	Conductivity	402		COD	BDL	-	TDS	230	2000	Colour	BDL	15	Total Alkalinity	187	600
Parameters	Borewell within premises	BIS 10500:2012 (Permissible limit in absence of alternative source)																				
pH	7.6	6.5-8.5																				
Conductivity	402																					
COD	BDL	-																				
TDS	230	2000																				
Colour	BDL	15																				
Total Alkalinity	187	600																				

Total Hardness	210	600
Sulfate	12	400
Cl <sup>-</sup>	16	1000
F <sup>-</sup>	0.2	1.5
As	BDL	0.05
Cd	BDL	0.003
Co	BDL	-
Cr	BDL	0.05
Cu	BDL	1.5
Fe	1.25	0.3
Mn	0.05	0.3
Ni	BDL	0.02
Pb	BDL	0.01
Sb	BDL	-
Se	BDL	0.01
V	BDL	-
Zn	0.02	15

All units in mg/l except pH, color and conductivity; color measured in color units and conductivity in  $\mu\text{mho/cm}$ .

30. **Observations by joint inspection team made during the visit –**
1. The unit and ETP both were found non-operational at the time of inspection; however, unit is continuously operating the Aeration tank for stabilization purposes.
  2. The unit is waste paper based small paper mill involved in production of Kraft paper.
  3. As per the unit representative, manufacturing operations have been closed since 26.10.2020 due to no demand/orders of their product in the market; however no communication has been made by the unit to UKPCB and CPCB.
  4. As per the logbook of production (**Annexure-13.1**) submitted by the unit for duration June 2020 to October, 2020, unit has manufactured its final product @ 1558.2 MT/month against the consented production capacity of 900 MT/month, which indicates violation of consented conditions.
  5. Validity of Consent to Operate is already expired from 31.03.2019 (**Annexure-13.2**). The unit has applied Consent to operate under Water and Air act and authorization under Hazardous and other waste (Management and Transboundary Movement) Rules, 2016 from UEPPCB on 28.09.2019 (**Annexure-13.3**).
  6. At present no NOC from CGWA is available with the unit for withdrawal of groundwater. However, unit has applied for NOC for withdrawal of groundwater from CGWA on 31.01.2017 (**Annexure-13.5**).
  7. The unit has 01 borewell for meeting industrial freshwater requirements and flow meter is installed on it for which logbook is also maintained (**Annexure-13.6**). Unit has 01 more

borewell for meeting domestic freshwater requirements; however, no flow meter is installed on it.

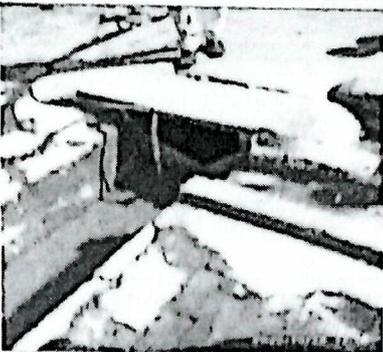
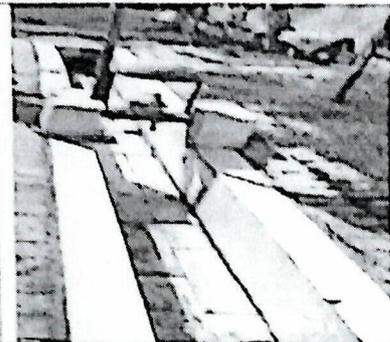
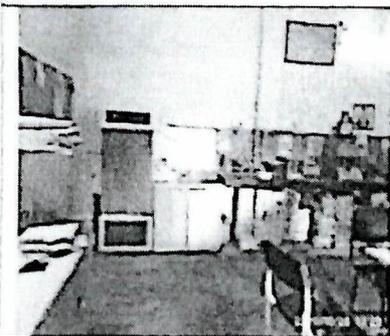
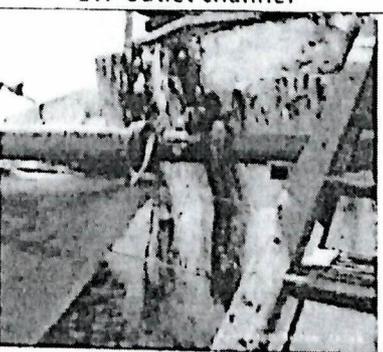
8. The unit recycles partially treated effluent after primary clarifier and secondary clarifier to pulping section and flow meters have been installed on both recycling lines; however, no logbook is being maintained by the unit for these flow meters.
9. The unit has installed hill screen and Sedicell for fiber recovery from raw effluent.
10. The unit has installed Dual Media Filter and Pressure Sand Filter for tertiary treatment.
11. The unit has installed diffusers in equalization tank to avoid accumulation of solids at the bottom and maintaining homogeneity.
12. The unit has installed sludge press for dewatering of sludge generated from primary and secondary clarifiers. The dried sludge is sold to board making units.
13. The unit has installed OCEMS at ETP outlet for parameters namely BOD, COD, TSS, pH and flow & has provided connectivity to CPCB/SPCB server.
14. The analysis results of sample collected from aeration tank shows MLSS: 3860 mg/l which indicates that sufficient quantity of biomass is available in aeration tank.
15. As per the logbook of fresh water consumption (**Annexure-13.6**) submitted by the unit for duration June 2020 to October, 2020, unit has consumed fresh water @ 12.05 KL/MT of product against the charter norms of 15 KL/MT.
16. As per the logbook of treated effluent discharge (**Annexure-13.8**) submitted by the unit for duration June 2020 to October 2020, unit has discharged treated effluent @ 1.17 KL/MT of product against the charter norms of 10 KL/MT.

31. **Recommendations of Joint Inspection team-**

- i. The unit shall obtain NOC for withdrawal of groundwater from CGWA.
- ii. The unit shall install flow meter with totalizer on bore well used for domestic purpose.
- iii. The unit shall restrict its production as per the consented capacity i.e. 900 MT/month.
- iv. UKPCB should verify the compliance with effluent discharge standards on resumption of manufacturing operations.

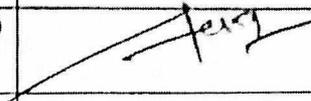
*Handwritten signature and date: 20/10/20*

Photographs of M/s Multiwal Duplex Pvt. Ltd. Kundeshwari Road, Kashipur:

		
<p>Fig.1: Manufacturing process area</p>	<p>Fig.2: ETP Inlet channel with v-notch</p>	<p>Fig.3: Aeration tank</p>
		
<p>Fig.4: ETP outlet channel</p>	<p>Fig.5: OCEMS sensors in outlet channel</p>	<p>Fig.6: OCEMS display</p>
		
<p>Fig.7: Environmental laboratory</p>	<p>Fig.8: Ultrasonic flow meter at ETP outlet channel</p>	<p>Fig.9: Borewell with flow meter</p>
		
<p>Fig.10: Flow meter at recycling line from primary clarifier</p>		

*Amr* *Sus*

**Signature of the inspecting officials**

Sr. No.	Name of the Officials	Signature
1.	Sh. C. B Chourasia, Sc.'E', CPCB, Delhi	
2.	Dr. Pankaj Kumar, Sc.'D', CPCB, Delhi	
3.	Sh. Naresh Goswami, Regional Officer, RO Kashipur, UKPCB	
4.	Dr. Abhas Kumar, Sc.'B', CPCB, Delhi	
5.	Sh. Ankit Shukla, SRF, CPCB, Delhi	

PRODUCTION DETAILS

MARCH - 2020

APRIL - 2020

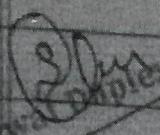
MAY - 2020

PMC Shuted

due to

COVID-19

(LOCK-DOWN)

  
For Multimedix Complex (P) Ltd.  
Auth. Signatory

Date

f. Production (M.T)

1/6/20	23 M.T
2/6/20	22 M.T
3/6/20	28 M.T
4/6/20	28 M.T
5/6/20	30 M.T
6/6/20	27 M.T
7/6/20	31 M.T
8/6/20	29 M.T
9/6/20	30 M.T
10/6/20	33 M.T
11/6/20	30 M.T
12/6/20	21 M.T
13/6/20	25 M.T
14/6/20	28 M.T
15/6/20	27 M.T
16/6/20	10 M.T
17/6/20	30 M.T
18/6/20	33 M.T
19/6/20	27 M.T
20/6/20	28 M.T
21/6/20	34 M.T
22/6/20	31 M.T
23/6/20	29 M.T
24/6/20	26 M.T
25/6/20	30 M.T
26/6/20	M/c. Shuted for M/c. Problem.
27/6/20	34 M.T

Date

f. Production (M.T.)

28/6/20

35 M.T

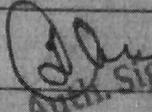
29/6/20

32 M.T

30/6/20

31 M.T

For Multiwal Duplex (P) Ltd.

  
Auth. Signatory

PRODUCTION DETAILS -

MONTH OF July 2020

Date	F. Production (MT)
1/7/20	30
2/7/20	27
3/7/20	28
4/7/20	28
5/7/20	28
6/7/20	29
7/7/20	30
8/7/20	26
9/7/20	30
10/7/20	32
11/7/20	27
12/7/20	29
13/7/20	27
14/7/20	29
15/7/20	28
16/7/20	27
17/7/20	25
18/7/20	29
19/7/20	NIL
20/7/20	NIL
21/7/20	31
22/7/20	30
23/7/20	29
24/7/20	29
25/7/20	30
26/7/20	30
27/7/20	29
28/7/20	27
29/7/20	29



MONTH OF AUG 2020

Date f. Production (M.T)

1/8/20	70
2/8/20	75
3/8/20	73
4/8/20	70
5/8/20	78
6/8/20	80
7/8/20	76
8/8/20	72
9/8/20	75
10/8/20	78
11/8/20	70
12/8/20	76
13/8/20	77
14/8/20	80
15/8/20	73
16/8/20	70
17/8/20	75
18/8/20	77
19/8/20	79
20/8/20	80
21/8/20	74
22/8/20	78
23/8/20	76
24/8/20	75
25/8/20	76
26/8/20	76
27/8/20	76

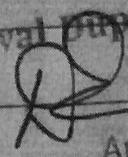
For Multiwal Duplex (p) Ltd.

Signature  
Signatory

28/8/20  
29/8/20  
30/8/20  
31/8/20

75  
75  
76  
75

For Multiwall Duplex (P) Ltd.



Auth. Signatory

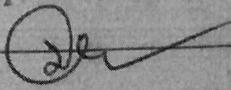
MONTH OF SEP 2020

Date f. Production CMT

1/9/20	75
2/9/20	70
3/9/20	67
4/9/20	70
5/9/20	67
6/9/20	69
7/9/20	77
8/9/20	73
9/9/20	62
10/9/20	76
11/9/20	71
12/9/20	68
13/9/20	Pm/c closed
14/9/20	75
15/9/20	76
16/9/20	65
17/9/20	76
18/9/20	69
19/9/20	74
20/9/20	75
21/9/20	71
22/9/20	70
23/9/20	75
24/9/20	67
25/9/20	73
26/9/20	68
27/9/20	75

28	9	20	65
29	9	20	67
30	9	20	73

For Multiwal Duplex (P) Ltd.

  
Auth. Signatory

Date

-f. Production

1/10/20

76

2/10/20

71

3/10/20

68

4/10/20

76

5/10/20

74

6/10/20

67

7/10/20

72

8/10/20

80

9/10/20

76

10/10/20

75

11/10/20

67

12/10/20

71

13/10/20

72

14/10/20

73

15/10/20

70

16/10/20

73

17/10/20

74

18/10/20

72

19/10/20

71

20/10/20

75

21/10/20

73

22/10/20

71

23/10/20

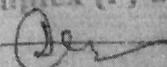
73

24/10/20

73

Pm/G Shated for order.

For Multiwal Duplex (P) Ltd.



UEPPCB

## HEAD OFFICE

Uttarakhand Environment Protection and Pollution Control Board  
29/20, Nemi Road, Dalanwala, Dehra Dun (Uttarakhand)

Phone : 0135-2658086, Fax : 2718092, Web : www.ueppcb.uk.gov.in, E-mail : msukpcb@yahoo.com

UEPPCB/HO/Con/M-11/2019/ 154

Date: ~~08.2018~~ 24.4.2019  
REGD. POST

To.

M/s Multiwal Duplex Pvt Ltd.,  
Village-Gangapur Gosain,  
Kundeshwari Road, Tehsil-Kashipur,  
Distt-U.S.Nagar.

Provisional Consolidated Consent to Operate and Authorization hereinafter referred to as the CCA (Consolidated Consent & authorization) (Renewal) under Section-25 of the "Water (Prevention & Control of Pollution) Act, 1974" and under Section-21 of the "Air (Prevention & Control of Pollution) Act, 1981" and Authorization under "Rule-6(2)" of the "Hazardous and Other Waste (Management and Transboundary Movement) Rules, 2016" notified under "Environment (Protection) Act, 1986" as applicable (to be referred hereinafter as Water Act, Air Act and HW Rules respectively).

PCB ID - 14885	Inward ID - 238261
CCA (Re Apply)	Date : 30.03.2018
Consent No. 38562/	

Provisional CCA is hereby granted to M/s Multiwal Duplex Pvt Ltd., located at Village-Gangapur Gosain, Kundeshwari Road, Tehsil-Kashipur, Distt-U.S.Nagar subject to the provisions of the Water Act, Air Act and Hazardous & Other Wastes Rules, 2016 and the orders that may be made further and subject to following terms and conditions :-

- This Provisional CCA is granted for a period from up to 31.03.2019 and valid for manufacturing of following products with Capital Investment / Net Assets Values ₹ 83.61 Crs :-

S. No.	Last CCA		Present CCA (Re Apply)	
	Product	Quantity (Per Month)	Product	Quantity (Per Month)
1	Duplex Board	900 MT	Duplex Board	900 MT

## 2.2. Specific Conditions under Water Act:-

- The daily quantity of effluent discharge (KLD):-

	Last CCA	Present CCA (Re Apply)
Trade Effluent	300	300
Sewage	10	10

- Trade Effluent Treatment and Disposal:** The applicant shall operate Effluent Treatment Plant consisting of primary, secondary and tertiary treatment as is required with reference to influent quantity and quality.

*In case of stoppage of functioning of ETP, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately.*

- The treated effluent shall be recycled to the maximum extent and remaining treated effluent shall be disposed in nearby drain leading to river Bahella. Quality of the treated effluent shall meet to the following general and specific standards as prescribed under Environment (Protection) Rules, 1986 and applicable to the unit from time-to-time:-

for Multiwal Duplex Pvt Ltd.

Auth. Signature 521

1	pH	Between	7.0 to 8.5
2	Suspended solids	Not to exceed	500mg/l
3	BOD (3 days 270C)	Not to exceed	30 mg/l
4	COD	Not to exceed	350 mg/l
5	AOX	Not to exceed	1.0Kg/Ton of product.

(iv) **Sewage Treatment and Disposal:** The applicant shall provide comprehensive Septic Tanks/Soak Pits as is required with reference to influent quantity and quality.

**3. Conditions under Air Act:-**

(i) The applicant shall use following fuel and install a comprehensive control system consisting of control equipment as is required with reference to generation of emissions and operate and maintain the same continuously so as to achieve the level of pollutants to the following standards :

S. No	Stack attached with	Stack height (Mt)	Type of Fuel	Fuel Quantity	Emission Control Equipment	Emission standards not to exceed
1	Boiler (8ton/hr) x 1	40	Agro Waste	20ton/day	Dust Collector, Multi Cyclone Dust Collector & Wet Scrubber	PM-800mg/NM <sup>2</sup>
2	DG Set (625KVA) x 2	7	HSD	90ltr/hr	Acoustic Enclosure	-

*In case of stoppage of functioning of air pollution control equipment, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately.*

(ii) Noise from the D.G. Set and other source(s) should be controlled by providing an acoustic enclosure as is required for meeting the ambient noise standards for night and day time as prescribed for respective areas/zones (Industrial. Commercial. Residential. Silence) which are as follows :-

Standards for Noise level in db(A) Leq	Industrial Area		Commercial Area		Residential Area		Silence Zone	
	Day time	Night time	Day time	Night time	Day time	Night time	Day time	Night time
	75	70	65	55	55	45	50	40

Day time: from 6.00 a.m. to 10.00 p.m.. Night time: from 10.00 p.m. to 6.00 a.m.

**4. Conditions under Hazardous & Other Wastes Rules-2016:**

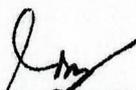
- (i) Number of authorization and date of issue : -----
- (ii) The **Factory Manager** of M/s **Multival Duplex Pvt. Ltd., Kashipur, U.S.Nagar** is hereby granted an authorization to operate a facility for collection and storage of Hazardous wastes.
- (iii) The authorization is granted to operate a facility for generation, collection and storage of hazardous wastes within factory premises for following category of wastes :-

S.No.	Category (Schedule-I & Schedule-II)	Quantity of Waste for which authorization is being issued (MTA)	Mode of Disposal
1.	Schedule I - 5.1	1.0	Recyclable

- (iv) The authorization shall be in force for a period from up to 31.03.2019.
- (v) The authorization is subject to the conditions stated below and the such conditions as may be specified in the rules for the time being in force under **Environment (Protection) Act, 1986.**

**Terms and conditions of authorization:-**

- (i) The authorization shall comply with the provisions of the **Environment (Protection) Act, 1986**, and the rules made there under.
  - (ii) The authorization and its renewal shall be produced for inspection at the request of an officer authorized by the SPCB/PCC.
  - (iii) The person authorized shall not rent, lend, sell, transfer or otherwise transport the hazardous wastes without obtaining prior permission of the SPCB/PCC.
  - (iv) Any unauthorized changes in personnel, equipment as working conditions as mentioned in the application by the person authorized shall constitute a breach of his authorization.
  - (v) It is the duty of the authorized person to take prior permission of the SPCB/PCC to close down the facility.
  - (vi) An application for the renewal of an authorization shall be made as laid down under these rules.
  - (vii) The unit shall comply with any other conditions specified in the guidelines issued by the MoEF or CPCB/SPCB from time to time.
5. This CCA is valid for manufacturing of Duplex Board by using Waste Paper as a raw material only.
  6. **Compulsory documents to be submitted by the Industry/Unit:-**
    - (i) Annual return in **Form-4** and **Waste Disposal Manifest in Form-10** under **Hazardous & Other Wastes Rules** and **Third Party Audit Report**.
    - (ii) Environment Statement in **Form-V** of **Environment (Protection) Rules, 1986**.
    - (iii) Quarterly compliance report of the CCA, photograph of ETP/APCs/Waste Storage Area.
  7. Unit has to apply for renewal of CCA well in advance of 60 days of expiry of this CCA.
  8. Competent Authority reserves the right to change/modify/add any time any condition of this CCA.
  9. Unit has to comply with the other general conditions as annexed herewith. Non compliance of any provision of this CCA and provisions of the **Water Act, Air Act and Hazardous Rules & Other Wastes Rules** will results in legal action under the aforesaid Acts and Rules.
  10. **This CCA shall be operative subject to the directions of the Hon'ble National Green Tribunal.**

  
Member Secretary

Copy to: - Regional Officer, Uttarakhand Environment Protection and Pollution Control Board, Kashipur for information and compliance of the same.

  
Chief Environment Officer

MS Multiwal Duplex (P) Ltd

  
Auth. Signatory

## Forwarding & Undertaking Letter from Industry

Application for consent for establishing / operation the industrial plant / plants under Section 21 of the Air (prevention & Control of Pollution) Act, 1981

**Important** This Document or its copy does "NOT" serve as a Supporting Document Proof of Industry's Submission of an Application for a NOC / Consent. This Letter does "NOT" ensure that the Application FEES has been paid.

Application Purpose : cca re-apply

From : **Multiwal Duplex Pvt Ltd, Category: RED / LARGE**  
**PLOT NO:-,**  
**vill- gangapur gosain, kundeshwari road kashipur , distt- u.s.nagar,**  
**Kashipur - 263647**  
**Contact Person: Abdul Sabir, Mob:9917034500, Ph:9917034500**  
**DIST: Udhamasingh Nagar, TAL: Kashipur, SIDC: Not In Any SIDC**

Print Date: 27/08/2020

PCB-ID : 14885  
 INWARD : 244355  
 Dt:28/09/2019

To,  
 The Member Secretary,  
 Uttarakhand Environment Protection & Pollution Control Board  
 E-115 Nehru Colony  
 Haridwar Road , DEHRADUN

Scrutinized By: Dr. Ajeet Singh.ASO(203)

I / We here by Submitting application for CCA ,Inward No : 244355 ,Date : 28/09/2019 for COR(CCA-Re Apply).

Applying For : A,W,H Validity : 1 Years Grant By : MSC

Air Sector : 0 Water Consumption : klpd

Haz Sector : 0 No of Plants : 1 Incenerator : 0

Investment	Air	Water	Hazardous
76.98 Crs			+20000
100000 Rs	0 Years	0 Years	0 Years

Payable Fees : Air : 0, Water : 0, Haz : 0

Paid Amount : 120000, DD No : 260475, 24.08.2020, Dt: , at CAN , Kashipur

Query / Reply:

I / We have Uploaded the following PDFs	Date	# Files	Size(kb)	#Page
1 ANN - Annual report Form 3,4 (Renewal Authorization)	04/06/20	2	0	0
2 ENV - Environment Statement in Form-V	04/06/20	2	0	0
3 HAZ - Annual Report Form 12,13 (Sch 4,5,6 HW Rules)	04/06/20	2	0	0
4 PCR - Previous Consent-Reject / CCA Order / NOC Order	04/06/20	1	7923	27
5 000 - Any Specific Information Called for	04/06/20	1	8119	23
6 INV - Proof of Investment/CA Certi	04/06/20	1	4291	15
ACA - Adequacy Certi from Env. Auditor	06/02/18	1	739	14
8 LPD - Land Possession Documents	26/03/12	1	3167	35
9 PLL - Plan LayOut + Site Plan	29/04/11	1	182	1
10 SSI - Certi of SSI / IEM	29/04/11	1	245	1

I, the applicant declare that I have submitted full and complete documents and information in conformity to the applicable acts / rules. I am aware that, any delay / rejection in the processing of application on account of incorrect / incomplete information shall be mine responsibility.



(Waseem Ahmed Khan)

Note: I am hereby enclosing Form-I(AIR),Form-D(WATER),Form-1(HAZARDOUS) along with my application.

Company's SEAL

1 ( Through XGN )

N I C

For Multiwal Duplex (P) Ltd

Auth. Signature

524



# Multiwal Duplex Private Limited

Fact.: Vill, Gangapur Gosain, Kundeshwari Road, Kashipur-244713 (U.S.Nagar) Uttarakhand  
☎ (05947) 224531, Fax: 224341, E-mail.: mdpl0124@gmail.com

Ref. No. ....

o/c

Date.....

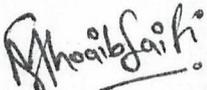
25.08.2020

To,  
The Regional Officer,  
Uttarakhand Environment Protection & Pollution Control Board,  
Chamunada Complex, Ram Nagar Road,  
Kashipur, Distt-U.S.Nagar

**Sub : Fee against the Consent for the year 2020-21.**

Dear Sir,  
Please find enclosed herewith a Original Demand Draft No.260475 of dated 24.08.2020 amounting to Rs.1,20,000.00 (One Lakh Twenty Thousand) only in favour of Uttarakhand Environment Protection & Pollution Control Board.You are kindly requested to please grant the consent for the requested period, kindly acknowledge the same & obliged.

Thanking You.  
With Regards,  
For, Multiwal Duplex (P) Ltd

  
(Authorised Signatory)

CC. to : 1>The Member Secretary  
Uttarakhand Environment Protection & Pollution Control Board,Dehradun.  
For kind information please.



For Multiwal Duplex (P) Ltd

  
Auth. Signatory

केनरा बैंक  Canara Bank

काशीपुर - 244 713  
KASHIPUR - 244 713 (2795)

यह लिखत जारी करने की तारीख से तीन महीने तक वैध है।  
Valid for three months only from the date of instrument

CB 240820Y2Y0Y  
279513008118 260475

9  
8  
7  
6  
5  
4  
3  
2  
X

UTTARAKHAND ENVIRONMENT PROTECTION AND P

मांगने पर On Demand Pay POLLUTION CONTROL BOARD

रुपये Rupees ONE LAKH TWENTY THOUSAND ONLY

को या उनके आदेश पर Or Order प्राप्त मूल्य के लिए

NOT OVER ₹ 120000

Pay to the order of MULTIWAL DUPLEX PATLID

अदा करें For Value Received

₹ 120000.00

केनरा बैंक Canara Bank

कृपे केनरा बैंक For Canara Bank

KASHIPUR (2795)

18CTDNG

DRAWEE BRANCH. D. P. CODE

प्राधिकृत हस्ताक्षरकर्ता  
AUTHO SIGNATORY

नाम  
NAME DESIGNATION

ड.अ.सं.  
S.P. No.

प्राधिकृत हस्ताक्षरकर्ता  
AUTHO SIGNATORY

नाम  
NAME DESIGNATION

ड.अ.सं.  
S.P. No.

₹ एक लाख और उससे अधिक डीमांड ड्राफ्ट के लिए दो प्राधिकृत हस्ताक्षरकर्ता की हस्ताक्षर चाहिए।  
Demand Drafts of ₹ 1 Lakh and above require signature of two authorised signatories.

Please sign above

⑈ 260475⑈ 000015000⑈ 852795⑈ 16

NAGPUR BUSINESS FORMSCTS-2010

05 13  
सु  
OT  
स  
TT  
पु  
OL  
पु  
र  
क  
OC

925



Multiwal Duplex Pvt Ltd

Pollution Control Board

# Uttarakhand Environment Protection & Pollution Control

MP/WH/PCB/Id Logout Home

Industry: Multiwal Duplex Pvt Ltd, Vill- Gangapur Gosain, Kundeshwari Road Kashipur, Kashipur, USN, KKP, -- R

14885 A/W/H CTE Val CCA Val Last CTE Det [ ] [ ] Last CCA Det AWH-Rejd [ ] RCN DT

Large    [ ] 31/03/20 CTE-Inw Det 0/ / CCA Inw Det 243310/C REJ/C [ ]

CTE  CCA  CCA-Re Apply

LINK ID: 243310-COW-REJ-AWH-Rejected--1

Application Date :	28/09/2019	<a href="#">Delete This Application</a>	
Sector of the Industry :	Pulp & Paper (waste paper based without bleaching process to manufac ▼)		
Catg / Scale of the Industry :	Red ▼	Large ▼	1 ▼ Yrs. Validity
Net Asset Value (Crores)	76.98	Prv. 76.98 Crores	
Air/Water/Hazrdous :	<input checked="" type="checkbox"/> / <input checked="" type="checkbox"/> / <input checked="" type="checkbox"/>		
View PDFs Files :	Select ▼		
NOC-CCA Fees	100000	Hazd Fees : 20000	Total Fees: 120000 <a href="#">Calculate</a>
		<a href="#">Update</a>	

For Rental Premises & Mining Cases, U can EDIT Fees after clicking on CALCULATE  
 Net Asset Value = Fix Asset + Current Asset - Current Liability

### DGSet/Local Authority Fees

More Than	To (Cr)	Fees
0	0.1	10000
0.1	0.5	15000
0.5	1	25000
1	5	50000
5	50	75000
50	100	100000
100	300	150000
300	600	250000
600	1000	400000
1000	5000	500000
5000	10000	750000
10000	50000	1000000

Precise Details of REJECTED Application (100 to 1000 Chrs) Any relevant information to be mentioned in the A/W/H/NOC Form WOW

cca re-apply	
--------------	--

for Multiwal Duplex (P) Ltd

Auth. Signatory

527

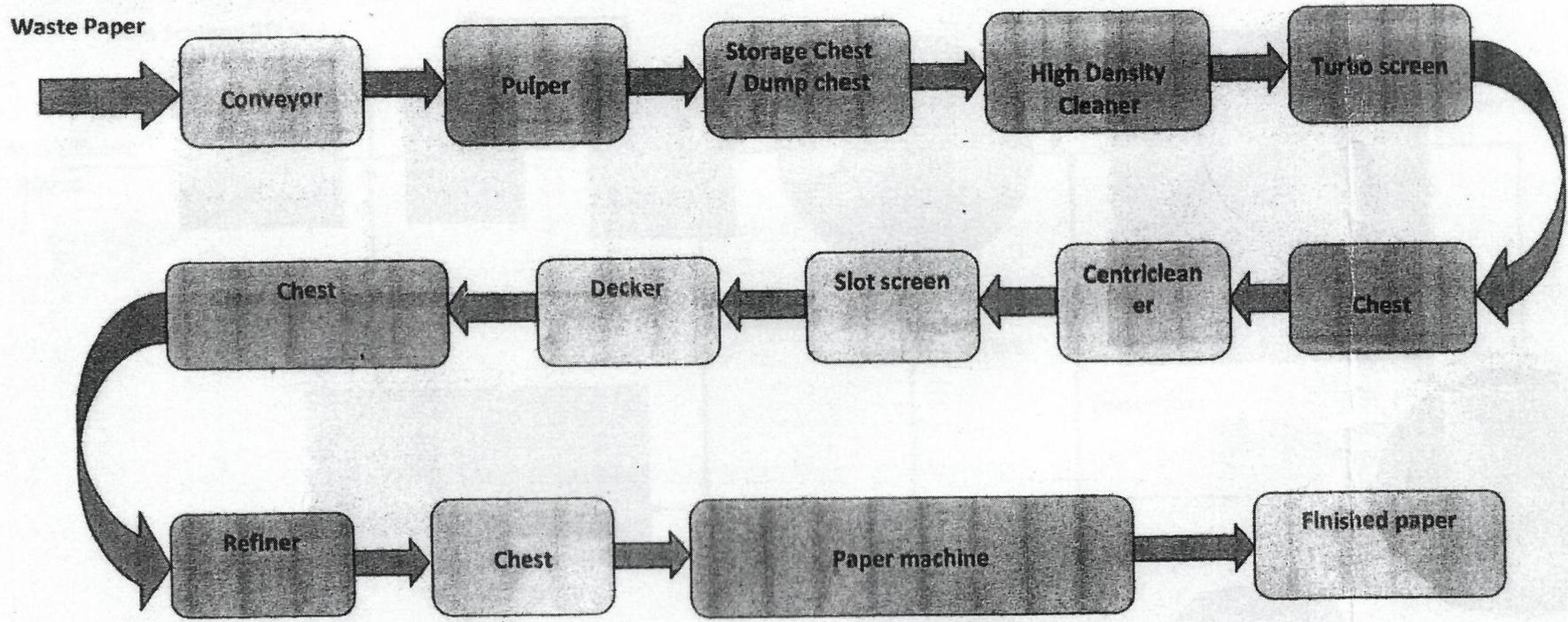


Fig.-3, Layout of Paper Manufacturing Process (protective layer) at M/s Multiwal Duplex Private Limited, Kashipur (U.K.)

*Signature*  
01/02/10

**Application for Permission to Abstract Ground Water for Industrial Use  
(Application For New NOC)**

Application Number : 21-4/246/UT/IND/2017

<b>1. General Information:</b>			
Water Quality:	Fresh Water		
Application Type Category/ Type of Application:	Paper and Pulp		
(i) Name of Industry:	MULTIWAL DUPLEX PRIVATE LIMITED		
<b>(ii) Location Details of the Industrial Unit- (Attach Site Plan and Certified Revenue Sketch) (\$)</b>			
Address Line 1 :	VILLAGE GANGAPUR GOSAIN		
Address Line 2 :	KUNDESHWARI ROAD		
Address Line 3 :	KASHIPUR		
State:	UTTARAKHAND		
District:	UDAM SINGH NAGAR		
Sub-District:	KASHIPUR		
Village/Town:	Kashipur (MB)		
Area Type :	Non-Notified		
Area Type Category :	Critical		
<b>(iii) Communication Address</b>			
Address Line 1:	VILLAGE GANGAPUR GOSAIN		
Address Line 2:	KUNDESHWARI ROAD		
Address Line 3:	KASHIPUR		
State:	UTTARAKHAND		
District:	UDAM SINGH NAGAR		
Sub-District:	KASHIPUR		
Pincode:	244713		
Phone Number with Area Code:	91 5947 224490		
Mobile Number:	91 8909875666		
Fax Number:	91 5947 224531		
E-Mail:	shoaibsaifi29@gmail.com		
<b>(iv) Salient Features of the Industrial Activity:</b>			
The Industry is engaged in manufacturing Duplex Board paper using waste paper as raw material			
<b>(v) Land Use Details of the Existing / Proposed Industrial Unit Premises Ownership of the Land : Enclose Documents of Ownership / Lease: (\$)</b>			
Land Use Details	Existing (sq meter)	Proposed (sq meter)	Grand Total (sq meter)
Green Belt Area	12000.00		12000.00
Open Land	4270.00		4270.00
Road/ Paved Area	6500.00		6500.00
Rooftop area of building/ sheds	7580.00		7580.00
<b>Total</b>	<b>30350.00</b>		<b>30350.00</b>

**Central Ground Water Authority (CGWA)**  
**Ministry of Water Resources, River Development and Ganga Rejuvenation**  
**Applications for Issue of NOC to Abstract Ground Water (NOCAP)**

**Application for Permission to Abstract Ground Water for Industrial Use**  
**(Application For New NOC)**

Application Number : 21-4/246/UT/IND/2017

(vi)	Drainage in the Area (River/ Nala etc) :	Bahella Nadi				
(vii)	Source of Availability of Surface Water for Industrial Use (if any – Furnish Details):	NA				
(viii)	Average Annual Rainfall in the Area (in mm):	1283.20				
(ix)	Townships / Villages (Within 2km Radius of the Industrial Unit):	Kashipur				
(x)	Whether Ground Water Utilization for:	Existing Industry				
	Date of Commencement Industry:	08/05/1986				
	Date of Expansion :					
<b>2. Details of Water Requirement (Fresh and Recycled Water Usage):</b> (Please Enclose Water Flow Chart of Activities and Requirement of Water at each Stage) (\$)						
<b>(i) Total Water Requirement (a+b+c+d) (m3/day)</b>						
		<b>Existing</b>	<b>Proposed</b>	<b>Total</b>		
<b>Water Requirement Details (Fresh Water) (m3/day)</b>						
(a)	Ground Water Requirement (m3/day):	448.91	0.00	448.91		
(b)	Surface Water Available (Canal, River, Ponds etc.) (m3/day):	0.00	0.00	0.00		
(c)	Water Supply from Any Agency (m3/day):	0.00	0.00	0.00		
	<b>Total Fresh Water Requirement (a+b+c)(m3/day):</b>	<b>448.91</b>	<b>0.00</b>	<b>448.91</b>		
(d)	Recycled Water Usage (m3/day):	189.00	0.00	189.00		
	<b>Total Water Requirement : (a+b+c+d)(m3/day)</b>	<b>637.91</b>	<b>0.00</b>	<b>637.91</b>		
<b>(ii) Breakup of Water Requirement and Usage:</b>						
	<b>Activity</b>	<b>Existing Requirement (m3/day)</b>	<b>Proposed Requirement (m3/day)</b>	<b>Total Requirement (m3/day)</b>	<b>No. of Operational Days in a Year</b>	<b>Annual Requirement (m3/year)</b>
	Industrial Activity	420.00	0.00	420.00	300	126000.00
	Residential / Domestic	2.25	0.00	2.25	330	742.50
	Greenbelt Development /Environment Maintenance	26.66	0.00	26.66	315	8397.90
	Other Use	0.00	0.00	0.00	0	0.00
	<b>Grand Total</b>	<b>448.91</b>	<b>0.00</b>	<b>448.91</b>		<b>135140.40</b>
<b>(iii) Breakup of Recycled Water Usage:</b>						
			<b>(m3/day)</b>	<b>(Days)</b>	<b>(m3/year)</b>	
(a)	Total Waste Water Generated :		210.00	300	63000.00	
(b)	Quantity of Treated Water Available	189.00				
	i). Reuse in Industrial Activity:		170.00	300	51000.00	
	ii). Reuse in Green Belt Development:		19.00	315	5985.00	

07/02/2017 11:24 AM

for Multiwal Duplex (P) Ltd  
  
 Auth. Signatory

Page 2 of 6

530

**Central Ground Water Authority (CGWA)**  
**Ministry of Water Resources, River Development and Ganga Rejuvenation**  
**Applications for Issue of NOC to Abstract Ground Water (NOCAP)**

**Application for Permission to Abstract Ground Water for Industrial Use**  
**(Application For New NOC)**

Application Number : 21-4/246/UT/IND/2017

iii). Other Uses:	0.00	0	0.00
(c) Total Treated Water Utilized:	189.00		56985.00
Net Ground Water Requirement:	448.91 (m3/day)		

**3. (a). Groundwater Abstraction Structure- Existing:**

Number of Existing Structures:										1
SNo.	Type of Structure Name / Year of Construction	Depth(Meter) / Diameter(mm)	Depth to Water Level (Meters below Ground Level)	Discharge (m3/Hour)	Operational Hours(Day) / Days(Year)	Mode of Lift Name	Horse Power of Pump	Whether Fitted with Water Meter	Whether Permission Registered with CGWA / If so Details Thereof	
1	Tubewell / 1986	116.00 / 200	0.50	60.00	8 / 300	Submersible Pump	12.50	Yes	No / -	

**(b). Groundwater Abstraction Structure- Proposed:**

Number of Proposed Structures:										0
SNo.	Type of Structure Name / Year of Construction	Depth (Meter) / Diameter (mm)	Depth to Water Level (Meters below Ground Level)	Discharge (m3/Hour)	Operational Hours(Day) / Days(Year)	Mode of Lift Name	Horse Power of Pump	Whether fitted with Water Meter	Whether Permission Registered with CGWA / If so Details Thereof	

**4. Groundwater Availability (Please Enclose a Comprehensive Report / Note on Groundwater Condition / Groundwater Quality in and Around the Area) Applicable to Industries Consuming Greater Than 500 m3/day and / or having a Land Area of Greater Than 2 Ha.- (\$)**

Comprehensive Report on Groundwater Availability is enclosed

**5. Details of Rainwater Harvesting and Artificial Recharge Measures for Groundwater Recharge in the Area. If the Firm has Proposed to take up Rainwater Harvesting and Recharge outside the Industrial Unit Premises, then provide NOC from the Concern Authority / Agency where the Harvesting Measures are Proposed, if Already implemented, details may be furnished. (Attach Report on Comprehensive & Feasible Rainwater Harvesting / Recharge Proposal).- (\$)**

Comprehensive Report on rainwater Harvesting and Artificial Recharge Measures for Groundwater Recharge in the Area is enclosed

for Multiwal Duplex (P) Ltd  
  
 Auth. Signatory

531

**Central Ground Water Authority (CGWA)**  
**Ministry of Water Resources, River Development and Ganga Rejuvenation**  
**Applications for Issue of NOC to Abstract Ground Water (NOCAP)**

**Application for Permission to Abstract Ground Water for Industrial Use**  
**(Application For New NOC)**

Application Number : 21-4/246/UT/IND/2017

6.	Copy of Referral Letter seeking NOC from CGWA from Central Pollution Control Board / State Pollution Control Board / Bureau of Indian Standards / Ministry of Environment and Forests / Other Central / State Agencies shall be Annexed.- (\$)		
Attached Referral Letter			
	S.No	Attached Referral Letter	Attachment Name
	1	State Pollution Control Board	Referral Duplex
			Referral-Duplex.pdf
7.	Have You Applied Earlier for Groundwater Clearance from CGWA / State Government Agency:		
	If Yes, so Details thereof with Status:		

**INDUSTRIAL USE- Self Declaration**

It is to Certify that the Data and Information Furnished Above are True to the Best of My Knowledge and Belief and I am Aware that if Any Part of the Data / Information Submitted is Found to be False or Misleading at Any Stage the Application will be Rejected Out Rightly.

1. Application Proforma is Subject to Modification from Time to Time.
2. Application should be submitted to Regional Office.

**Regional Director, Central Ground Water Board Uttarakhand Region, 419-A, Kanwali Road, Baluwala , Near Urja Bhawan, Dehradun, DEHRADUN, UTTARAKHAND, 248006**

3. Incomplete Application will be Summarily Rejected.

**Submitted Application will not be Processed till the Print Out of the Signed Complete Application is Submitted to Regional Office.**

4. Applicant has to Submit Processing Fee of Rs. 1000.00/- (Rupees One Thousand Only) in the form of Demand Draft drawn in Favour of PAO, CGWB and Payable at Faridabad, Haryana.

**Demand Draft Details:-**

D.D. No.	Dated :	
Bank Name:	Amount:	

**Note:- The Processing Fee is Non-Refundable. Applicant should ensure and Check Eligibility of Submission of Application and Required Documents before Submitting Online Application.**

**Attached Files:**

- 1). Site Plan : (Refer: 1 (ii))

S.No	Attachment Name	File Name
1	Duplex site plan	dup site plan.jpg

- 2). Certified Revenue Sketch : (Refer: 1 (ii))

S.No	Attachment Name	File Name
1	Duplex Revenue map	Duplex Revenue Map.jpg

for Multiwal Duplex (P) Ltd

*(Signature)*  
Auth. Signator

- 3). Documents of Ownership / Lease : (Refer: 1 (v))

Application for Permission to Abstract Ground Water for Industrial Use  
(Application For New NOC)

Application Number : 21-4/246/UT/IND/2017

No Attachment Found!

4). Source of Availability of Surface Water : (Refer: 1 (vii))

No Attachment Found!

5). Enclose Flow Chart of Activity and Requirement of Water: (Refer: 2)

No Attachment Found!

6). Groundwater Availability Report : (Refer: 4)

No Attachment Found!

7). Details of Rainwater Harvesting / Artificial Recharge Measures : (Refer: 5)

S.No	Attachment Name	File Name
1	AR-Pond Design	AR-Pond Design.pdf

8). Authorization :

S.No	Attachment Name	File Name
1	Resolution	Resolution.jpg

10). Non-Polluting Effluent :

S.No	Attachment Name	File Name
1	Duplex Non Pollution	duplex non pollution certificate.jpg

11). Extra Attachment :

S.No	Attachment Name	File Name
1	Gram Pradhan NOC	Gram Pradhan NOC.jpg
2	Duplex Waste Management	dup waste agreement.jpg
3	Procvess Flow Chart	Process Chart Duplex.jpg
4	Groundwater Quality	Ground Water Quality Duplex.pdf

12). Scanned Industrial Application :

No Attachment Found!

Date :

Place :

Name & Signature of the applicant

(With official seal)

Associated User : shoabsaifi2017

Submitted By User : shoabsaifi2017

Submission Date : 31/01/2017

for Multiwal Duplex (P) Ltd

Auth. Signatory

07/02/2017 11:24 AM

Page 5 of 6

533

Central Ground Water Authority (CGWA)  
Ministry of Water Resources, River Development and Ganga Rejuvenation  
Applications for Issue of NOC to Abstract Ground Water (NOCAP)

Application for Permission to Abstract Ground Water for Industrial Use  
(Application For New NOC)

Application Number : 21-4/246/UT/IND/2017

\* In case signed by any authorized signatory, the details of the signatory with the authorization shall be enclosed.

---

for Multiwal Duplex (P) Ltd

  
Authorized Signatory

07/02/2017 11:24 AM

Page 6 of 6

534



JUNE-2020

## MULTIWAL DUPLEX (P) LTD. DAILY FRESH WATER CONSUMPTION RECORD

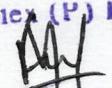
Date	Borewell No. 1				Borewell No. 2				Borewell No. 3				Borewell No. 4				Total Fresh Water Consumption (m <sup>3</sup> )	Total Finished Paper Production (MT)	Water Consumption/ton of Paper (m <sup>3</sup> )
	Run Hrs.	Initial Reading	Final Reading	Consumption (m <sup>3</sup> )	Run Hrs.	Initial Reading	Final Reading	Consumption (m <sup>3</sup> )	Run Hrs.	Initial Reading	Final Reading	Consumption (m <sup>3</sup> )	Run Hrs.	Initial Reading	Final Reading	Consumption (m <sup>3</sup> )			
1/6/20		22777	22805	280															
2/6/20		22805	22831	260															
3/6		22831	22864	330															
4/6		22864	22895	310															
5/6		22895	22931	360															
6/6		22931	22963	320															
7/6		22963	22999	360															
8/6		22999	23030	310															
9/6		23030	23064	340															
10/6		23064	23104	400															
11/6		23104	23140	360															
12/6		23140	23165	250															
13/6		23165	23195	300															
14/6		23195	23226	310															
15/6		23226	23258	320															
16/6		23258	23268	100															
17/6		23268	23304	360															
18/6		23304	23344	400															
19/6		23344	23376	320															
20/6		23376	23407	310															
21/6		23407	23447	400															
22/6		23447	23485	380															
23/6		23485	23520	350															
24/6		23520	23552	320															
25/6		23552	23588	360															
26/6																			
27/6		23588	23620	400															
28/6		23620	23660	400															
29/6		23660	23707	390															
30/6		23707	23745	380															

Pump shut due to me Prob<sup>m</sup>.

Total Fresh Water Consumption in the Month = .....m<sup>3</sup>  
 Total Finished Paper Production in the Month = .....MT

Avg. Water/MT of fin. Production = .....m<sup>3</sup>/MT

for Multiwal Duplex (P) Ltd.

  
Auth. Signatory

(Sign. HOD)

# MULTIWAL DUPLEX (P) LTD.

## DAILY FRESH WATER CONSUMPTION RECORD

July 2020

Date	Borewell No. 1				Borewell No. 2				Borewell No. 3				Borewell No. 4				Total Fresh Water Consumption (m <sup>3</sup> )	Total Finished Paper Production (MT)	Water Consumption/ton of Paper (m <sup>3</sup> )
	Run Hrs.	Initial Reading	Final Reading	Consumption (m <sup>3</sup> )	Run Hrs.	Initial Reading	Final Reading	Consumption (m <sup>3</sup> )	Run Hrs.	Initial Reading	Final Reading	Consumption (m <sup>3</sup> )	Run Hrs.	Initial Reading	Final Reading	Consumption (m <sup>3</sup> )			
1/7		23745	23705	400															
2/7		23705	23021	360															
3/7		23021	23056	350															
4/7		23056	23090	340															
5/7		23090	23925	350															
6/7		23925	23963	380															
7/7		23963	24002	390															
8/7		24002	24036	340															
9/7		24036	24076	400															
10/7		24076	24121	450															
11/7		24121	24153	320															
12/7		24153	24188	350															
13/7		24188	24226	360															
14/7		24226	24262	380															
15/7		24262	24299	370															
16/7		24299	24335	360															
17/7		24335	24366	310															
18/7		24366	24404	380															
19/7		—	—	—															
20/7		—	—	—															
21/7		24404	24445	410															
22/7		24445	24485	400															
23/7		24485	24523	380															
24/7		24523	24561	380															
25/7		24561	24600	390															
26/7		24600	24637	370															
27/7		24637	24673	360															
28/7		24673	24707	340															
29/7		24707	24745	380															
30/7		24745	24783	380															
31/7		24783	24820	370															

Pme shutted due to low water level

Total Fresh Water Consumption in the Month = .....m<sup>3</sup>  
 Total Finished Paper Production in the Month = .....MT

Avg. Water/MT of fin. Production = .....m<sup>3</sup>/MT

For Multiwal Duplex (P) Ltd.

*[Signature]*  
 Auth. Manager

(Sign. HOD) *[Signature]*

537

# MULTIWAL DUPLEX (P) LTD.

## DAILY FRESH WATER CONSUMPTION RECORD

August:-

Date	Borewell No. 1			Borewell No. 2			Borewell No. 3			Borewell No. 4			Total Fresh Water Consumption (m <sup>3</sup> )	Total Finished Paper Production (MT)	Water Consumption/t of Paper (m <sup>3</sup> )
	Run Hrs.	Initial Reading	Final Reading	Consumption (m <sup>3</sup> )	Run Hrs.	Initial Reading	Final Reading	Consumption (m <sup>3</sup> )	Run Hrs.	Initial Reading	Final Reading	Consumption (m <sup>3</sup> )			
01.08		24500	24504	840											
02.08		24584	24666	820											
03.08		24666	24754	800											
04.08		24754	24831	770											
05.08		24831	24917	860											
06.08		24917	25005	880											
07.08		25005	25089	840											
08.08		25089	25175	860											
09.08		25175	25265	900											
10.08		25265	25358	930											
11.08		25358	25442	840											
12.08		25442	25525	830											
13.08		25525	25617	920											
14.08		25617	25713	960											
15.08		25713	25807	940											
16.08		25807	25891	840											
17.08		25891	25973	820											
18.08		25973	26058	850											
19.08		26058	26153	950											
20.08		26153	26241	880											
21.08		26241	26329	880											
22.08		26329	26415	860											
23.08		26415	26506	916											
24.08		26506	26596	900											
25.08		26596	26680	840											
26.08		26680	26764	840											
27.08		26764	26855	910											
28.08		26855	26945	900											
29.08		26945	27035	900											
30.08		27035	27126	910											
31.08		27126	27212	900											

Total Fresh Water Consumption in the Month = .....m<sup>3</sup>  
 Total Finished Paper Production in the Month = .....MT

(Sign. HOD)

Avg. Water/MT of fin. Production = .....m<sup>3</sup>/MT

For Multiwal Duplex (P) Ltd

Auth. 538

# MULTIWAL DUPLEX (P) LTD.

## DAILY FRESH WATER CONSUMPTION RECORD

Sept 2020

Date	Borewell No. 1				Borewell No. 2				Borewell No. 3				Borewell No. 4				Total Fresh Water Consumption (m <sup>3</sup> )	Total Finished Paper Production (MT)	Water Consumption/ton of Paper (m <sup>3</sup> )
	Run Hrs.	Initial Reading	Final Reading	Consumption (m <sup>3</sup> )	Run Hrs.	Initial Reading	Final Reading	Consumption (m <sup>3</sup> )	Run Hrs.	Initial Reading	Final Reading	Consumption (m <sup>3</sup> )	Run Hrs.	Initial Reading	Final Reading	Consumption (m <sup>3</sup> )			
11.09		27212	27301	900															
12.09		27301	27385	840															
13.09		27385	27465	800															
14.09		27465	27550	850															
15.09		27550	27630	800															
16.09		27630	27720	900															
17.09		27720	27812	920															
18.09		27812	27900	880															
19.09		27900	27980	800															
20.09		27980	28072	920															
21.09		28072	28157	850															
22.09		28157	28245	880															
23.09		28245	28300	500															
24.09		28300	28390	900															
25.09		28390	28482	920															
26.09		28482	28567	850															
27.09		28567	28659	920															
28.09		28659	28749	900															
29.09		28749	28838	890															
30.09		28838	28928	900															
31.09		28928	29013	850															
01.10		29013	29105	920															
02.10		29105	29195	900															
03.10		29195	29275	800															
04.10		29275	29363	880															
05.10		29363	29445	820															
06.10		29445	29535	900															
07.10		29535	29620	850															
08.10		29620	29700	800															
09.10		29700	29788	880															
10.10		29788	29878	900															

*Line Shuted due to order Prob.*

Total Fresh Water Consumption in the Month = .....m<sup>3</sup>

Total Finished Paper Production in the Month = .....MT

Avg. Water/MT of fin. Production = .....m<sup>3</sup>/MT

For Multiwal Duplex (P) Ltd

Auth. Sign.  539

(Sign. HOD)

# MULTIWAL DUPLEX (P) LTD.

## DAILY FRESH WATER CONSUMPTION RECORD

Oct 2020

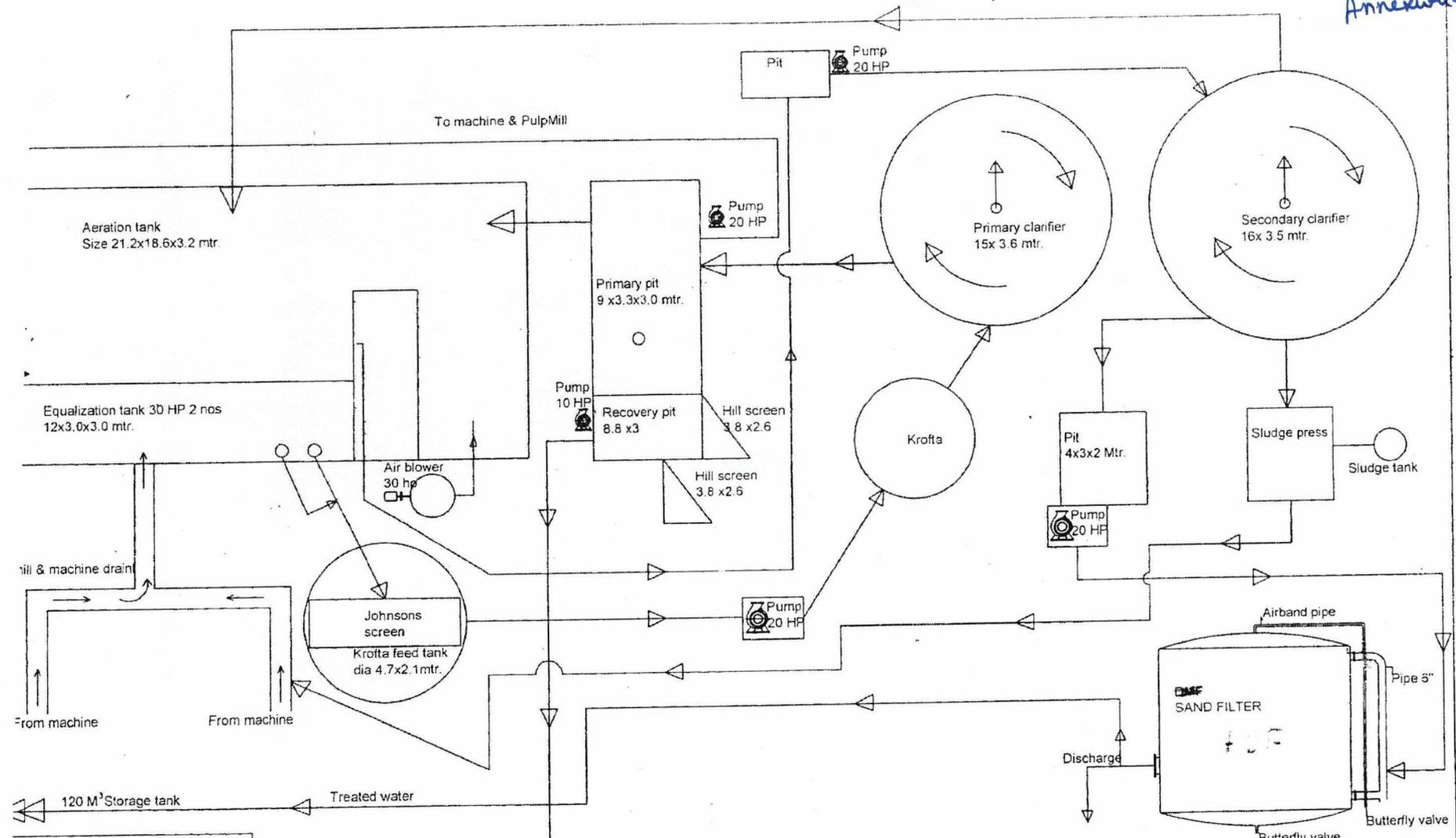
Date	Borewell No. 1				Borewell No. 2				Borewell No. 3				Borewell No. 4				Total Fresh Water Consumption (m <sup>3</sup> )	Total Finished Paper Production (MT)	Water Consumption/ton of Paper (m <sup>3</sup> )
	Run Hrs.	Initial Reading	Final Reading	Consumption (m <sup>3</sup> )	Run Hrs.	Initial Reading	Final Reading	Consumption (m <sup>3</sup> )	Run Hrs.	Initial Reading	Final Reading	Consumption (m <sup>3</sup> )	Run Hrs.	Initial Reading	Final Reading	Consumption (m <sup>3</sup> )			
01.10		29870	29970	920															
02.10		29970	30055	850															
03.10		30055	30143	880															
04.10		30143	30235	920															
05.10		30235	30323	880															
06.10		30323	30403	800															
07.10		30403	30497	940															
08.10		30497	30592	950															
09.10		30592	30684	920															
10.10		30684	30774	900															
11.10		30774	30862	880															
12.10		30862	30947	850															
13.10		30947	31033	860															
14.10		31033	31121	880															
15.10		31121	31206	850															
16.10		31206	31294	880															
17.10		31294	31383	890															
18.10		31383	31471	880															
19.10		31471	31556	850															
20.10		31556	31646	900															
21.10		31646	31734	880															
22.10		31734	31819	850															
23.10		31819	31907	880															
24.10		31907	31995	880															

Total Fresh Water Consumption in the Month = .....m<sup>3</sup>  
 Total Finished Paper Production in the Month = .....MT

Avg. Water/MT of fin. Production = .....m<sup>3</sup>/MT

(Sign. HOD)

Multiwal Duplex (P) Ltd.  
 Auth.  540



Air blower	2X 30hp
Johnsons screen	2X 5hp
Compressor	20hp
Primary clarifier	5hp
Secondary clarifier	5hp
High pressure pump	10hp
Sec sludge circulation	10hp
Sludge press	20hp
Vacuum pump	20hp
Equalization agitator	10hp
Pump No. 1	30hp
Pump no. 2	30hp
Pump no. 3	20hp
Pump No. 4	20hp
Pump no. 5	10hp
Pump no. 6	20 hp
Total Load	280 hp

E.T.P FLOW CHART OF MULTIVAL  
 DUPLEX KUNDESHWARI ROAD  
 KASHIPUR U.S NAGAR  
 UTTARAKHAND

S417



**MULTIWAL DUPLEX (P) LTD.**  
**EFFLUENT TREATMENT PLANT**  
**DAILY EFFLUENT DISCHARGE RECORD**

Month: JUNE-2020

Date	90° V-NOTCH READINGS (cms.)								AVG. OF READINGS	TOTAL DISCHARGE (m <sup>3</sup> )	Reviewed By	
	8:00 AM	11:00 AM	2:00 PM	5:00 PM	8:00 PM	11:00 PM	2:00 AM	5:00 AM				
1/6/20										70M <sup>3</sup>		
2/6/20										65M <sup>3</sup>		
3/6/20										79M <sup>3</sup>		
4/6/20										77.5M <sup>3</sup>		
5/6/20										82M <sup>3</sup>		
6/6/20										80M <sup>3</sup>		
7/6/20										85.2M <sup>3</sup>		
8/6/20										77.5M <sup>3</sup>		
9/6/20										81.6M <sup>3</sup>		
10/6/20										96M <sup>3</sup>		
11/6/20										70M <sup>3</sup>		
12/6/20										75M <sup>3</sup>		
13/6/20										90M <sup>3</sup>		
14/6/20										88M <sup>3</sup>		
15/6/20										85M <sup>3</sup>		
16/6/20										66M <sup>3</sup>		
17/6/20										70M <sup>3</sup>		
18/6/20										75M <sup>3</sup>		
19/6/20	Pme Ahul-										75M <sup>3</sup>	
20/6/20										82M <sup>3</sup>		
21/6/20										90M <sup>3</sup>		
22/6/20										90M <sup>3</sup>		
23.6.20										80M <sup>3</sup>		
24.6.20										85.2M <sup>3</sup>		
25.6.20										77.5M <sup>3</sup>		
26.6.20										80M <sup>3</sup>		
27.06/20										86M <sup>3</sup>		
28.6.20										72M <sup>3</sup>		
29.6										77M <sup>3</sup>		
30.6												

for Multiwal Duplex (P) Ltd

Auth. Signatory

543

# MULTIWAL DUPLEX (P) LTD.

## EFFLUENT TREATMENT PLANT

### DAILY EFFLUENT DISCHARGE RECORD

Month : July 2020

Date	90° V-NOTCH READINGS (cms.)							AVG. OF READINGS	TOTAL DISCHARGE (m <sup>3</sup> )	Reviewed By	
	8:00 AM	11:00 AM	2:00 PM	5:00 PM	8:00 PM	11:00 PM	2:00 AM				5:00 AM
01.07									80M <sup>3</sup>		
02.07									67M <sup>3</sup>		
03.07									69M <sup>3</sup>		
04.07									72M <sup>3</sup>		
05.07									79M <sup>3</sup>		
06.07									55M <sup>3</sup>		
07.07									45M <sup>3</sup>		
08.07									75M <sup>3</sup>		
09.07									70M <sup>3</sup>		
10.07									65M <sup>3</sup>		
11.07									66M <sup>3</sup>		
12.07									80M <sup>3</sup>		
13.07									88M <sup>3</sup>		
14.07									55M <sup>3</sup>		
15.07									67M <sup>3</sup>		
16.07									72M <sup>3</sup>		
17.07									75M <sup>3</sup>		
18.07									68M <sup>3</sup>		
19.07	<i>Line shifted due to low water level</i>										
20.07									71M <sup>3</sup>		
21.07									71.5M <sup>3</sup>		
22.07									68M <sup>3</sup>		
23.07									72M <sup>3</sup>		
24.07									77M <sup>3</sup>		
25.07									60M <sup>3</sup>		
26.07									65M <sup>3</sup>		
27.07									73M <sup>3</sup>		
28.07									45M <sup>3</sup>		
29.07									66M <sup>3</sup>		
30.07									88M <sup>3</sup>		
31.07											

For Multiwal Duplex (P) Ltd

*[Signature]*  
Auth. Signatory

5421

*[Signature]* 540

**MULTIWAL DUPLEX (P) LTD.**  
**EFFLUENT TREATMENT PLANT**  
**DAILY EFFLUENT DISCHARGE RECORD**

August  
2000

Date	90° V-NOTCH READINGS (cms.)								AVG. OF READINGS	TOTAL DISCHARGE (m <sup>3</sup> )	Reviewed By	
	8:00 AM	11:00 AM	2:00 PM	5:00 PM	8:00 PM	11:00 PM	2:00 AM	5:00 AM				
01.08.20										67.5M <sup>3</sup>		
02.08										72.0M <sup>3</sup>		
03.08										78.0M <sup>3</sup>		
04.08										77.0M <sup>3</sup>		
05.08										49M <sup>3</sup>		
06.08										80M <sup>3</sup>		
07.08	Pipe shuted due to Raw water p.											
08.08										65.0M <sup>3</sup>		
09.08										78.0M <sup>3</sup>		
10.08										50.0M <sup>3</sup>		
11.08										70.0M <sup>3</sup>		
12.08										65.5M <sup>3</sup>		
13.08										60.0M <sup>3</sup>		
14.08										49.0M <sup>3</sup>		
15.08										50.0M <sup>3</sup>		
16.08										60.0M <sup>3</sup>		
17.08										71.0M <sup>3</sup>		
18.08										69.0M <sup>3</sup>		
19.08										62.0M <sup>3</sup>		
20.08										60.0M <sup>3</sup>		
21.08										55.0M <sup>3</sup>		
22.08										50.0M <sup>3</sup>		
23.08										49.0M <sup>3</sup>		
24.08										44.0M <sup>3</sup>		
25.08										40.0M <sup>3</sup>		
26.08										39.0M <sup>3</sup>		
27.08										40.0M <sup>3</sup>		
28.08										60.0M <sup>3</sup>		
29.08										70.0M <sup>3</sup>		
30.08										60.0M <sup>3</sup>		
31.08										55.0M <sup>3</sup>		

For Multiwal Duplex (P) Ltd.

*[Signature]*  
Auth. Signatory

545

*[Signature]*

# MULTIWAL DUPLEX (P) LTD. EFFLUENT TREATMENT PLANT DAILY EFFLUENT DISCHARGE RECORD

Month Sept 2020

Date	90° V-NOTCH READINGS (cms.)							AVG. OF READINGS	TOTAL DISCHARGE (m <sup>3</sup> )	Reviewed By
	8:00 AM	11:00 AM	2:00 PM	5:00 PM	8:00 PM	11:00 PM	2:00 AM			
01.09									50.0 M <sup>3</sup>	
02.09									55.0 M <sup>3</sup>	
03.09									60.0 M <sup>3</sup>	
04.09									70.0 M <sup>3</sup>	
05.09									80.0 M <sup>3</sup>	
06.09									50.0 M <sup>3</sup>	
07.09									55.0 M <sup>3</sup>	
08.09									49.0 M <sup>3</sup>	
09.09									50.0 M <sup>3</sup>	
10.09									60.0 M <sup>3</sup>	
11.09									62.0 M <sup>3</sup>	
12.09									49.0 M <sup>3</sup>	
13.09									44.0 M <sup>3</sup>	
14.09									46.0 M <sup>3</sup>	
15.09									49.0 M <sup>3</sup>	
16.09									50.0 M <sup>3</sup>	
17.09									56.0 M <sup>3</sup>	
18.09									57.0 M <sup>3</sup>	
19.09									60.0 M <sup>3</sup>	
20.09									62.0 M <sup>3</sup>	
21.09									63.0 M <sup>3</sup>	
22.09									70.0 M <sup>3</sup>	
23.09									80.0 M <sup>3</sup>	
24.09									78.0 M <sup>3</sup>	
25.09									75.0 M <sup>3</sup>	
26.09									72.0 M <sup>3</sup>	
27.09									60.0 M <sup>3</sup>	
28.09									50.0 M <sup>3</sup>	
29.09									40.5 M <sup>3</sup>	
30.09									49.0 M <sup>3</sup>	
31.09										

Pump shut off due to a der hob

For Multiwal Duplex (P) Ltd  
  
 Date: \_\_\_\_\_

546

542

**MULTIWAL DUPLEX (P) LTD.**  
**EFFLUENT TREATMENT PLANT**  
**DAILY EFFLUENT DISCHARGE RECORD**

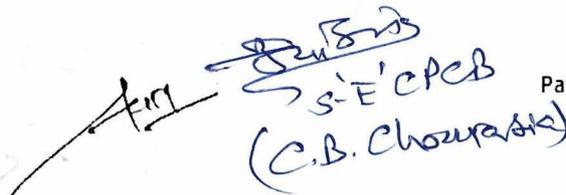
Oct 2020  
 Month

Date	90° V-NOTCH READINGS (cms.)								AVG. OF READINGS	TOTAL DISCHARGE (m <sup>3</sup> )	Reviewed By
	8:00 AM	11:00 AM	2:00 PM	5:00 PM	8:00 PM	11:00 PM	2:00 AM	5:00 AM			
01.10									45.0 M <sup>3</sup>		
02.10									50.0 M <sup>3</sup>		
03.10									70.0 M <sup>3</sup>		
04.10									60.0 M <sup>3</sup>		
05.10									49.0 M <sup>3</sup>		
06.10									50.0 M <sup>3</sup>		
07.10									55.0 M <sup>3</sup>		
08.10									65.0 M <sup>3</sup>		
09.10									60.0 M <sup>3</sup>		
10.10									69.0 M <sup>3</sup>		
11.10									70.0 M <sup>3</sup>		
12.10									75.0 M <sup>3</sup>		
13.10									48.0 M <sup>3</sup>		
14.10									50.0 M <sup>3</sup>		
15.10									50.0 M <sup>3</sup>		
16.10									70.0 M <sup>3</sup>		
17.10									50.0 M <sup>3</sup>		
18.10									55.0 M <sup>3</sup>		
19.10									58.0 M <sup>3</sup>		
20.10									60.0 M <sup>3</sup>		
21.10									65.0 M <sup>3</sup>		
22.10									55.0 M <sup>3</sup>		
23.10									65.0 M <sup>3</sup>		
24.10									49.0 M <sup>3</sup>		
25.10	Pmc Shute due to order prob <sup>m</sup>										
26.10											
27.10											
28.10											

547  
 503

**M/s Multiwal Pulp and Board Mills (P) Ltd. Bazpur Road, Kashipur  
Dist. U.S.Nagar, Uttarakhand**

1.	Name & Address of the Industry:	M/s Multiwal Pulp and Board Mills (P) Ltd. Bazpur Road, Kashipur Dist.: U. S. Nagar, Uttarakhand
	Contact person: Contact No. and E-mail	Mr. Abdul Sabir Ali (Mob. 9917034500) Mr. Navendra Singh (Mob.8192835845) E-mail – <a href="mailto:multiwalhr@gmail.com">multiwalhr@gmail.com</a>
	Co-ordinates	Latitude: 29.163674 Longitude: 79.015174
2.	Date of Visit:	28.10.2020
3.	Type of Industry Sector:	Paper & Pulp (C1 category as per charter)
4.	Operational Status	Non-Operational since 28.09.2020 (Annexure-14.1)
5.	Name of Main Raw Material (Major)	Waste Paper
6.	Name of Final Product (s)	Duplex board/Kraft Paper, Writing/Printing paper
7.	Installed Production Capacity	300 TPD (as informed by unit representative)
8.	Consented Production Capacity	Duplex board/Kraft Paper: 6000 MT/Month Writing/Printing paper:3000 MT/Month (Annexure-14.2)
9.	Actual Production	Minimum 1040 MT in July 2020 Maximum 2086 MT in August 2020 (As per the logbook at Annexure-14.4)
10.	Actual Production During Inspection	Zero (Unit non-operational)
11.	Consolidated Consent to operate and authorization under section-25 of the Water (Prevention and control of pollution) Act, 1974 and under section -21 of the Air (Prevention and control of pollution) Act, 1981 and Authorization under Rule 6 (2) of Hazardous and other waste (Management and Transboundary Movement) Rules, 2016	Expired on 31.03.2020 (Annexure-14.2) Fees deposited for renewal of consent on 27.08.2020 (Annexure-14.3)
12.	Manufacturing process	(Annexure-14.5)
13.	NOC from CGWA for abstraction of Ground Water (Yes / No)	Applied on 31/01/2017 (Annexure-14.6)
14.	Sources of Water Supply – In case of Bore well mention numbers	Bore well (02) with Water meter installed and logbook maintained (one standby one in use)
15.	Fresh Water consumption (Average from Logbook if available)	1166.61 KLD (As per the logbook for July 2020 to Sept, 2020) (Annexure-14.4)
16.	Whether ETP exist (Yes / No)	Yes

  
 (C.B. Chourashi)

17.	Operational status of ETP – Functional (Working) / Non-Operational / Defunct	Non-Operational because unit is shut down since 28.09.2020
18.	Details of Effluent Treatment Plant (ETP)	Bar Screen - Equalization tank – Hill Screen - Sedlicell- Primary clarifier - Aeration Tank I -Aeration Tank II - Secondary Clarifier - DMF – Sludge Press (Annexure-14.8)
19.	Status of Flow Meter (s) installed at Inlet of ETP – (Yes / No) Outlet of ETP – (Yes / No) Recycling line – (Yes/No)	Inlet: v-notch Outlet: v-notch
20.	Consented Discharge (KLD)	1200 KLD (Annexure-14.2)
21.	Raw effluent generated (KLD)	No logbook maintained
22.	Treated effluent recycled (KLD)	No logbook maintained
23.	Actual Treated effluent discharge (KLD)	860.80 KLD (As per the logbook for July 2020 to Sept, 2020) (Annexure-14.7)
24.	Treated effluent discharged on the day of visit (KLD)	Nil
25.	Sample Collected from ETP (Yes / No)	No
26.	Mode of treated effluent disposal as observed during visit.	No discharge observed during visit as unit is non-operational
27.	Any Bypass observed. If yes, then collect samples for analysis and attach photographs) (Yes / No)	No
28.	Whether OCEMS installed (Yes / No)	Yes
29.	Management of hazardous waste	-
30.	Effluent Sample Analysis results	No samples collected as unit is non-operational
31.	<b>Observations of Joint Inspection Team –</b> 1. The unit was found non-operational at the time of visit. Unit has stopped its manufacturing operations since 28.09.2020 because unit's electricity connection had been disconnected by UPCL and same had been informed by the unit to UKPCB and CPCB vide email dated 01.10.2020 (Annexure-14.1). 2. The unit's Consolidated Consent to Operate and Authorization issued by UKPCB expired on 31.03.2020 (Annexure-14.2). The unit applied for its renewal on 27.08.2020 (Annexure-14.3). 3. As per the logbook of fresh water consumption (Annexure-14.4) submitted by the unit for duration July 2020 to Sept, 2020, unit has consumed fresh water @ 14.73 KL/MT of product against the charter norms of 15 KL/MT. 4. The unit is recycled fiber (RCF) based paper mill that uses waste paper as raw material and produces Duplex board/Kraft Paper, Writing/Printing paper. Manufacturing process flow chart placed at Annexure-14.5. 5. The unit has applied for NOC for withdrawal of groundwater from CGWA on 31/01/2017. (Annexure-14.6)	

549

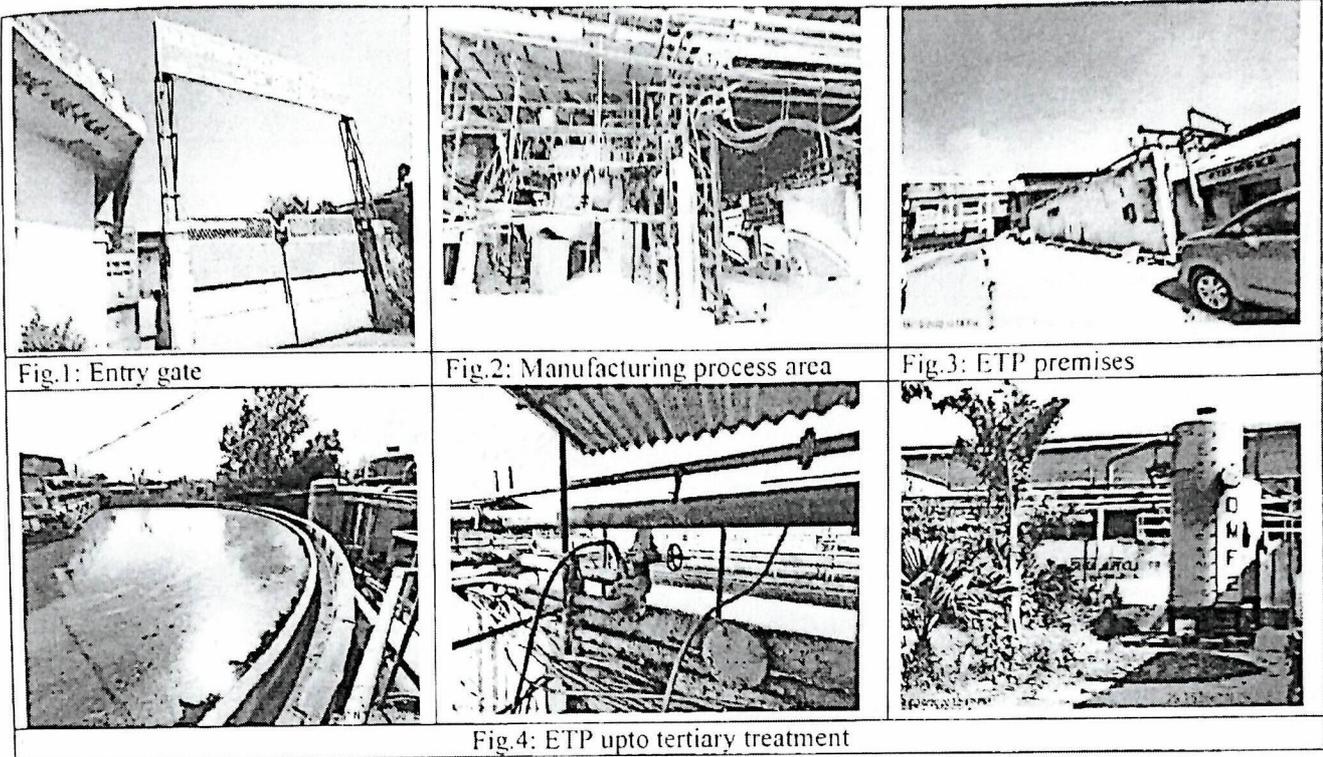
*[Handwritten signatures and initials]*

	<p>6. The unit has 02 Bore wells (one standby and one in regular operation) to meet its industrial freshwater requirements and flow meter is installed on it for which logbook is also being maintained by the unit.</p> <p>7. The unit has installed OCEMS for BOD, COD, TSS, pH and flow &amp; has provided connectivity to CPCB/SPCB server.</p> <p>8. As per the logbook of treated effluent discharge (<b>Annexure-14.7</b>) submitted by the unit for duration July 2020 to Sept, 2020, unit has discharged treated effluent @ 10.87 KL/MT of product against the charter norms of 10 KL/MT.</p>
32.	<p><b>Recommendations of Joint Inspection Team:</b></p> <p>i. The unit shall obtain NOC for withdrawal of groundwater from CGWA.</p> <p>ii. UKPCB should verify the compliance with effluent discharge standards on resumption of manufacturing operations.</p>

*Handwritten signatures and initials:*  
Aa7      [Signature]

550

**Photographs of M/s Multiwal Pulp and Board Pvt. Ltd., Kundeshwari Road, Kashipur**



**Signature of the inspecting officials**

Sr. No.	Name of the Officials	Signature
1.	Sh. C. B Chourasia, Sc. 'E', CPCB, Delhi	
2.	Dr. Pankaj Kumar, Sc. 'D', CPCB, Delhi	
3.	Sh. Naresh Goswami, Regional Officer, RO Kashipur, UKPCB	
4.	Dr. Abhas Kumar, Sc. 'B', CPCB, Delhi	
5.	Sh. Ankit Shukla, SRF, CPCB, Delhi	

551

**Regarding Shut of the plant of M/S Multiwal Pulp & Board Mills (P)Ltd,Kashipur**

Multiwal Duplex &lt;multiwalhr@gmail.com&gt;

Thu, Oct 1, 2020 at 6:34 PM

: NGRBA Cell &lt;ngrba.cpcb@gmail.com&gt;, paper-ganga.cpcb@gov.in, msukpcb@yahoo.com, rokieppcb2018@gmail.com

: Nitish &lt;nitish@errandenterprises.com&gt;

Respected Sir,

This is to inform you that our plant electricity connection has been disconnected by the UPCL on dated 28.09.2020 at 2.30 PM. Our unit is in shut down position. We will inform you as we will start the plant. Kindly acknowledge the same & obliged.

Regards,

Shoaib Saifi

**Manager HR & Administration**

Multiwal Pulp &amp; Board Mills (P) Ltd. | Bazpur Road, Kashipur

Uttarakhand - 244713

+91-8534011111

M/s Multiwal Pulp &amp; Board Mill (P) Ltd.

  
Authorized Signatory

**Email****paper-ganga.cpcb@gov.in**

---

**Regarding Shut of the plant of M/S Multiwal Pulp & Board Mills (P)Ltd,Kashipur**

---

**From :** multiwalhr@gmail.com

Thu, Oct 01, 2020 07:00 AM

**Subject :** Regarding Shut of the plant of M/S Multiwal Pulp & Board Mills (P)Ltd,Kashipur**To :** ngrba cpcb <ngrba.cpcb@gmail.com>, R K Singh <paper-ganga.cpcb@gov.in>, msukpcb@yahoo.com, rokueppcb2018@gmail.com**Cc :** nitish@errandenterprises.com

Respected Sir,

This is to inform you that our plant electricity connection has been disconnected by the UPCL on dated 28.09.2020 at 2.30 PM. Our unit is in shut down position. We will inform you as we will start the plant. Kindly acknowledge the same & obliged.

**Regards,****Shoaib Saifi****Manager HR & Administration**

Multiwal Pulp & Board Mills (P) Ltd. | Bazpur Road, Kashipur  
Uttarakhand - 244713  
+91-8534011111

---

SS3

UEPCB



**HEAD OFFICE**  
**Uttarakhand Environment Protection and Pollution Control Board**  
**46B, IT Park, Sahastradhara Road, Dehra Dun (Uttarakhand)**

Web : www.uepcb.ug.gov.in. E-mail : msukpcb@yahoo.com

UEPCB/HO/Con/M-16/2019/434

Date: 07.2019

**REGD. POST**

To,  
 M/s Multiwal Pulp & Board Mills (P) Ltd.,  
 Plot No : 9<sup>th</sup> KM Stone,  
 Bazpur Road, Tehsil-Kashipur,  
 Distt-U.S.Nagar.

Provisional Consolidated Consent to Operate and Authorization hereinafter referred to as the CCA (Consolidated Consent & authorization) (Renewal) under Section-25 of the "Water (Prevention & Control of Pollution) Act, 1974" and under Section-21 of the "Air (Prevention & Control of Pollution) Act, 1981" and Authorization under "Rule-6(2)" of the "Hazardous and Other Waste (Management and Transboundary Movement) Rules, 2016" notified under "Environment (Protection) Act, 1986" as applicable (to be referred hereinafter as Water Act, Air Act and HW Rules respectively).

PCB ID - 14197  
 CCA (Renewal)  
 Consent No. 39508/

Inward ID - 243312

Date : 20.06.2019

Provisional CCA is hereby granted to M/s Multiwal Pulp & Board Mills (P) Ltd., located at Plot No : 9<sup>th</sup> KM Stone, Bazpur Road, Tehsil-Kashipur, Distt-U.S.Nagar subject to the provisions of the Water Act, Air Act and HW Rules and the orders that may be made further and subject to following terms and conditions :-

1. This Provisional CCA is granted for a period upto 31.03.2020 and valid for manufacturing of following products with Capital Investment / Net Assets Values ₹ 275.00Crs :-

S. No.	Last CCA or CTE		Present CCA (Renewal)	
	Product	Quantity (Per Month)	Product	Quantity (Per Month)
1	Duplex Board/Kraft Paper	6000MT	Duplex Board/Kraft Paper	6000MT
2	Writing/Printing Paper	3000MT	Writing/Printing Paper	3000MT

2. Specific Conditions under Water Act:-

- (i) The daily quantity of effluent discharge (KLD) :-

	Last CCA or CTE	Present CCA (Renewal)
Trade Effluent	3500	1200
Sewage	30	30

- (ii) Trade Effluent Treatment and Disposal: The applicant shall operate Effluent Treatment Plant consisting of primary, secondary and tertiary treatment as is required with reference to influent quantity and quality.

*In case of stoppage of functioning of ETP, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately.*

- (iii) The treated effluent shall be recycled to the maximum extent and remaining treated effluent shall be disposed in nearby drain leading to river Kosi. Quality of the treated effluent to the following general and specific standards as prescribed under Environment (Protection) Rules, 1986 and applicable to the unit from time-to-time:-

M/s Multiwal Pulp &amp; Board Mills (P) Ltd.

559  
 Auth. Sign: \_\_\_\_\_

1	pH	Between	6.5 to 8.5
2	Total Suspended solids	Not to exceed	30 mg/l
3	BOD (3 days 27°C)	Not to exceed	20 mg/l
4	COD	Not to exceed	150 mg/l
5	Colour	Not to exceed	150 mg/l
6	TDS	Not to exceed	1600mg/l
7	SAR	Not to exceed	8mg/l

(iv) **Sewage Treatment and Disposal:** The applicant shall provide comprehensive Septic Tanks/Soak Pits as is required with reference to influent quantity and quality.

**3. Conditions under Air Act:-**

(i) The applicant shall use following fuel and install a comprehensive control system consisting of control equipment as is required with reference to generation of emissions and operate and maintain the same continuously so as to achieve the level of pollutants to the following standards :

S. No	Stack attached with	Stack height (Mt)	Type of Fuel	Fuel Quantity	Emission Control Equipment	Emission standards not to exceed
1	Boiler (20, 20, 10 & 8ton/hr)	40	Solid Fuel	7ton/hr	Dust Collector, Multi Cyclone Dust Collector & Wet Scrubber	PM-800mg/NM <sup>2</sup>
2	DG Set (1200KVA) x 1	10	HSD	225ltr/hr	Acoustic Enclosure	-
3	DG Set (625KVA) x 2	7	HSD	92ltr/hr	Acoustic Enclosure	-

*In case of stoppage of functioning of air pollution control equipment, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately.*

(ii) Noise from the D.G. Set and other source(s) should be controlled by providing an acoustic enclosure as is required for meeting the ambient noise standards for night and day time as prescribed for respective areas/zones (Industrial, Commercial, Residential, Silence) which are as follows :-

Standards for Noise level in db(A) Leq	Industrial Area		Commercial Area		Residential Area		Silence Zone	
	Day time	Night time	Day time	Night time	Day time	Night time	Day time	Night time
	75	70	65	55	55	45	50	40

Day time: from 6.00 a.m. to 10.00 p.m., Night time: from 10.00 p.m. to 6.00 a.m.

**4. Conditions under Hazardous & Other Wastes Rules-2016:**

- (i) Number of authorization and date of issue : -----
- (ii) The Factory Manager of .....NA..... is hereby granted an authorization to operate a facility for collection and storage of Hazardous wastes.
- (iii) The authorization is granted to operate a facility for generation, collection and storage of hazardous wastes within factory premises for following category of wastes :-

S.No.	Category (Schedule-I & Schedule-II)	Quantity of Waste for which authorization is being issued (MTA)	Mode of Disposal
		Not Applicable	

**Specific Conditions:**

1. The applicant shall provide ISI mark water meter to each water supply source and shall regularly submit returns of water consumption in the prescribed form and pay the cess as specified under Section-3 of Cess Act.
2. The applicant shall submit audited balance sheet of the unit at the end of each financial year so that fee submitted by the applicant could be verified.
3. The applicant shall provide ports in the chimney/stack and facilities such as ladder, platform etc. as per requirement for monitoring the air emissions and the same shall be open for inspection and use at all times by the Board's staff. The chimney/stack attached to various sources of emission shall be designated by numbers such as S-1, S-2 etc. and these shall be painted/ displayed to facilitate identification.
4. The industry shall ensure interlocking of air pollution control devices and production processes.
5. A solid waste generated from the industry has to be disposed in manner so that contamination of surface water bodies/ground water/soil etc. does not take place.
6. The industry shall take adequate measures to control of noise from its own source so as to comply with the standards as may be applicable.
7. The applicant shall develop three rows of green belt on the premises with plant species as suggested by the Central Pollution Control Board.
8. The industry shall strictly adhere with the specific and general conditions issued with CCA order. Any violation of stipulated conditions may attract legal action under the provisions of Water Act, Air Act and Environment (Protection) Act and Rules made thereunder.
9. The industry shall ensure all safety measures and shall undertake periodical assessment by the competent authority.
10. Unit shall ensure manifest system in Form-10 of Hazardous & Other Waste Rules while disposing hazardous waste.
11. Hazardous waste should not be stored beyond a period of 90 days.
12. The industry situated nearby the River Ganga and its tributaries shall ensure the treatment facilities and disposal arrangement in such a way so that no waste water is discharged in water stream or water bodies.
13. The Unit shall strictly comply with the directions issued by the UEPPCB on dated 13.03.2015 under section-33(A) of the Water (Prevention & Control of Pollution) Act, 1974- regarding Implementation of "Charter for Water recycling and Pollution Prevention in Pulp & Paper Industries". This CCA is linked with the implementation of activities/action points within prescribed time limit as specified in the "Charter" and subsequent Action Plan and Mile Stone Chart etc. In case of non compliance/non-adherence by the Unit with the prescribed activities & time schedule, the consent to Operate/Authorization (CCA) issued to the unit shall stand withdrawn.
14. The unit shall install water meter in all water use/recycle point and also at discharge point.
15. The Unit shall strictly comply with the directions issued by the Board under section 33(A) of the Water (Prevention & Control of Pollution) Act, 1974 regarding installation of Real Time effluent Quality monitoring system and data Transmission to CPCB & UEPPCB.
16. In case of non-compliance of the order of the Hon'ble Tribunal dated 04.05.2016 and conditions of this CCA order, Bank Guarantee no. 0190BGFD001019 of 5.0lacs, ICICI Bank, Moradabad valid upto 14.03.2020 shall be forfeited in favour of the Board, without any prior information.
17. The Unit shall strictly comply with the provisions of Water, Air & E(P) Acts and Rules/Notifications made thereunder.

**General Conditions:-**

1. The applicant shall get analyse the samples of effluent/emission/hazardous wastes at least once in a three month from the laboratory recognized by the MoEF and shall report to the UEPPCB.
2. The applicant shall however, not without the prior consent of the Board bring into use any new or altered outlet for the discharge of effluent or gases emission or sewage waste from the unit.
3. Treated waste water and domestic waste water shall be disposed jointly at one disposal point. The applicant shall provide discharge measurement equipment at final disposal point.
4. The applicant shall strictly comply with conditions of this CCA and submit compliance report of stipulated conditions within 30 days of receipt of this CCA. If, at any point of time, it is found that the industry is not complying with stipulated conditions or any further direction/instruction issued by the Board, legal action shall be initiated against the applicant.

M/s Multiwal Pulp &amp; Board Mill (P) Ltd.

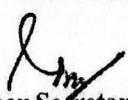
Auth. Signature

SSB

- (iv) The authorization shall be in force for a period .....NA.....
- (v) The authorization is subject to the conditions stated below and such conditions as may be specified in the rules for the time being in force under **Environment (Protection) Act, 1986.**

**Terms and conditions of authorization:-**

- (i) The authorization shall comply with the provisions of the **Environment (Protection) Act, 1986,** and the rules made there under.
  - (ii) The authorization and its renewal shall be produced for inspection at the request of an officer authorized by the SPCB/PCC.
  - (iii) The person authorized shall not rent, lend, sell, transfer or otherwise transport the hazardous wastes without obtaining prior permission of the SPCB/PCC.
  - (iv) Any unauthorized changes in personnel, equipment as working conditions as mentioned in the application by the person authorized shall constitute a breach of his authorization.
  - (v) It is the duty of the authorized person to take prior permission of the SPCB/PCC to close down the facility.
  - (vi) An application for the renewal of an authorization shall be made as laid down under these rules.
- (vii) The unit shall comply with any other conditions specified in the guidelines issued by the MoEF or CPCB/SPCB from time to time.
5. This CCA is valid for manufacturing of Duplex/Craft Paper & Writing/Printing Paper by using Waste Paper as a raw material only.
6. **Compulsory documents to be submitted by the Industry/Unit:-**
- (i) Annual return in **Form-4** and **Waste Disposal Manifest in Form-10** under **Hazardous & Other Wastes Rules** and **Third Party Audit Report.**
  - (ii) **Environment Statement in Form-V** of **Environment (Protection) Rules, 1986.**
  - (iii) **Quarterly compliance report of the CCA, photograph of ETP/APCs/Waste Storage Area.**
7. Unit has to apply for renewal of CCA well in advance of 60 days of expiry of this CCA.
8. Competent Authority reserves the right to change/modify/add any time any condition of this CCA.
9. Unit has to comply with the other general conditions as annexed herewith. Non compliance of any provision of this CCA and provisions of the **Water Act, Air Act and Hazardous Rules & Other Wastes Rules** will results in legal action under the aforesaid Acts and Rules.
10. This CCA shall be operative subject to the directions of the Hon'ble National Green Tribunal.

  
Member Secretary

Copy to: - **Regional Officer, Uttarakhand Environment Protection and Pollution Control Board, Kashipur** for information and compliance of the same.

  
Chief Environment Officer

M/s Multiwal Pulp & Board Mill (P) Ltd.

  
Auth. Signatory



Annexure-14.3

# Multiwal Pulp & Board Mills (P) Ltd.

Works : 9th Km. Stone, Bazpur Road, Kashipur-244713 (U.S.Nagar) Uttarakhand  
Tel : 05947-262197, 262189 Fax : 05947-262083  
E-mail : multiwalpulp@gmail.com, mpbml@yahoo.com

Ref. No. ....

*o/c*

Date.....

To,  
The Regional Officer,  
Uttarakhand Environment Protection & Pollution Control Board,  
Chamunada Complex, Ram Nagar Road,  
Kashipur, Distt-U.S.Nagar

28.08.2020

**Sub : Fee against the Consent for the year 2020-21.**

Dear Sir,

Please find enclosed herewith a Original Demand Draft No.501135 of dated 27.08.2020 amounting to Rs.1,20,000.00 (One Lakh Twenty Thousand) only in favour of Uttarakhand Environment Protection & Pollution Control Board. You are kindly requested to please grant the consent for the requested period, kindly acknowledge the same & obliged.

Thanking You.

With Regards,

For, Multiwal Pulp & Board Mills (P) Ltd

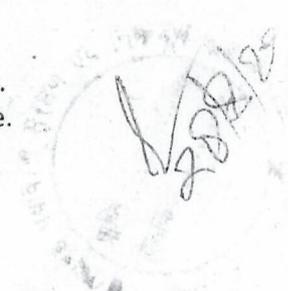
*M. Haib Saifi*

(Authorised Signatory)

CC. to : 1>The Member Secretary

Uttarakhand Environment Protection & Pollution Control Board, Dehradun.

For kind information please.



M/s Multiwal Pulp & Board Mill (P) Ltd.

*M. Haib Saifi*  
Auth. Signatory

HEAD OFFICE : GALSHAHEED ROAD, OPP. LIFE LINE HOSPITAL MORADABAD-244001  
Tel : 0591-2492695, 2496692, Fax : 0591-2494667

558

VALID FOR THREE MONTHS ONLY

**ICICI Bank** (1601) KASHIPUR - KATORATAL ROAD Drawee Branch 27082020  
501135 DD No. DATE 27 08 20 20  
D D M M Y Y Y Y

ON DEMAND PAYMENT CONTROL BOARD \*\*\*\*\* UTTRAKHAND ENVIRONMENT PROTECTION AND OR ORDER  
ONE LAKH TWENTY THOUSAND Only

RUPEES \*\*\*\*\*1,20,000.00 ₹ 120000.00

FOR VALUE RECEIVED

Purchaser Name: MULTI WAL PULP AND BOARD HILLS PVT  
TL/1/6 Not Above 1,20,000.00

1587DDCENPAY  
HORADABAD GANDHI NAGAR  
Issuing Branch

Authorized Signatory *[Signature]*

Authorized Signatory *[Signature]*  
Please sign above

UTILITY FORMS PVT. LTD. FORMS-2010

⑈ 501135 ⑈ 000229000⑈ 001587 ⑈ 16

UTILITY FORMS PVT. LTD. FORMS-2010, Mumbai - 400072, Tel: 01-43542021, Kolkata - 700095

M/s Multiwal Pulp & Board Mills (P) Ltd.

Authorized Signatory *[Signature]*

559



# MULTIWAL PULP & BOARD MILLS (P) LTD.

## BAZPUR ROAD, KASHIPUR

Month: July 2020

Borewell No. 1					Borewell No. 2					Borewell No. 3					Total Consumption In Ton	Production Consumption In Ton	Remarks	Sign
Date	Initial Reading	Final Reading	Run Hrs.	Consumption	Date	Initial Reading	Final Reading	Run Hrs.	Consumption	Date	Initial Reading	Final Reading	Run Hrs.	Consumption (KL)				
										1-7	96579	—		—	—			
										2-7	—	—		—	—			
										3-7	—	—		—	—			
										4-7	—	—		—	—			
										5-7	—	—		—	—			
										6-7	—	—		—	—			
										7-7	—	—		—	—			
										8-7	—	—		—	—			
										9-7	—	—		—	—			
										10-7	—	—		—	—			
										11-7	—	—		—	—			
										12-7	—	—		—	—			
										13-7	—	—		—	—			
										14-7	96579	96737		1582	14	113		
										15-7	96737	96863		1264	16	79		
										16-7	96863	96998		1350	15	90		
										17-7	96998	97142		1440	15	96		
										18-7	97142	97210		684	18	38		
										19-7	97210	97352		1425	15	95		
										20-7	97352	97456		1040	16	65		
										21-7	97456	97601		1456	13	112		
										22-7	97601	97728		1275	15	85		
										23-7	97728	97856		1280	16	80		
										24-7	97856	97908		522	18	29		
										25-7	97908	98015		1072	16	67		
										26-7	98015	98151		1365	15	91		
										27-7	98151	—		—	—			
										28-7	—	—		—	—			
										29-7	—	—		—	—			
										30-7	—	—		—	—			

M/s Multiwal Pulp & Board Mills (P) Ltd.

  
 Auth. Signatory  
 561

# MULTIWAL PULP & BOARD MILLS (P) LTD.

## BAZPUR ROAD, KASHIPUR

Month: Aug-2020

Borewell No. 1					Borewell No. 2					Borewell No. 3					Total Consumption	Production Consumption In Ton	Remarks	Sign
Date	Initial Reading	Final Reading	Run Hrs.	Consumption	Date	Initial Reading	Final Reading	Run Hrs.	Consumption	Date	Initial Reading	Final Reading	Run Hrs.	Consumption				
										1-8	98151	98293		1425	15	95		
										2-8	98293	98405		1120	16	70		
										3-8	98405	98552		1470	14	105		
										4-8	98552	98628		768	16	48		
										5-8	98628	98716		880	16	55		
										6-8	98716	98858		1425	15	95		
										7-8	98858	99001		1430	13	110		
										8-8	99001	99125		1248	16	78		
										9-8	99125	99241		1168	16	73		
										10-8	99241	99383		1428	14	102		
										11-8	99383	99437		540	18	30		
										12-8	99437	99582		1456	13	112		
										13-8	99582	99590		80	20	4		
										14-8	99590	99735		1455	15	97		
										15-8	99735	99872		1372	14	98		
										16-8	99872	99999		1274	14	91		
										17-8	99999	—		—	—	—		
										18-8	00000	134		1344	14	96		
										19-8	134	260		1264	16	79		
										20-8	260	274		140	20	7		
										21-8	274	342		684	18	38		
										22-8	342	494		1521	13	117		
										23-8	494	642		1484	14	106		
										24-8	642	697		558	18	31		
										25-8	697	844		1470	15	98		
										26-8	844	862		180	20	9		
										27-8	862	941		799	17	47		
										28-8	941	1082		1414	14	101		
										29-8	1082	1143		612	18	34		
										30-8	1143	1239		960	16	60		

M/s Multiwal Pulp & Board Mill (P) Ltd.

562  
 Auth. Signatory

# MULTIWAL PULP & BOARD MILLS (P) LTD.

BAZPUR ROAD, KASHIPUR

Month: Sept 2020

Borewell No. 1					Borewell No. 2					Borewell No. 3					Total Consumption M <sup>3</sup> /M <sup>2</sup> /Hr	Production Consumption In Ton	Remarks	Sign
Date	Initial Reading	Final Reading	Run Hrs.	Consumption	Date	Initial Reading	Final Reading	Run Hrs.	Consumption	Date	Initial Reading	Final Reading	Run Hrs.	Consumption				
										1-9	1239	1283		440	22	20		
										2-9	1283	1339		560	20	28		
										3-9	1339	1487		1485	15	99		
										4-9	1487	1623		1360	16	85		
										5-9	1623	1731		1080	12	90		
										6-9	1731	1864		1330	14	95		
										7-9	1864	2000		1365	13	105		
										8-9	2000	2132		1320	12	110		
										9-9	2132	2251		1190	14	85		
										10-9	2251	2374		1235	13	95		
										11-9	2374	2506		1320	12	110		
										12-9	2506	2650		1440	12	120		
										13-9	2650	—		—	—	—		
										14-9	2650	2769		1190	14	85		
										15-9	2769	—		—	—	—		
										16-9	2769	2904		1358	14	97		
										17-9	2904	3040		1365	13	105		
										18-9	3040	3161		1218	14	87		
										19-9	3161	3294		1330	14	95		
										20-9	3294	—		—	—	—		
										21-9	3294	3389		952	14	68		
										22-9	3389	3515		1260	14	90		
										23-9	3515	3643		1287	13	99		
										24-9	3643	—		—	—	—		
										25-9	3643	3769		1260	12	105		
										26-9	3769	3918		1495	13	115		
										27-9	3918	—		—	—	—		
										28-9	—	—		—	—	—		

M/s Multiwal Pulp & Board Mills (P) Ltd.

*[Signature]*  
Auth. Signatory



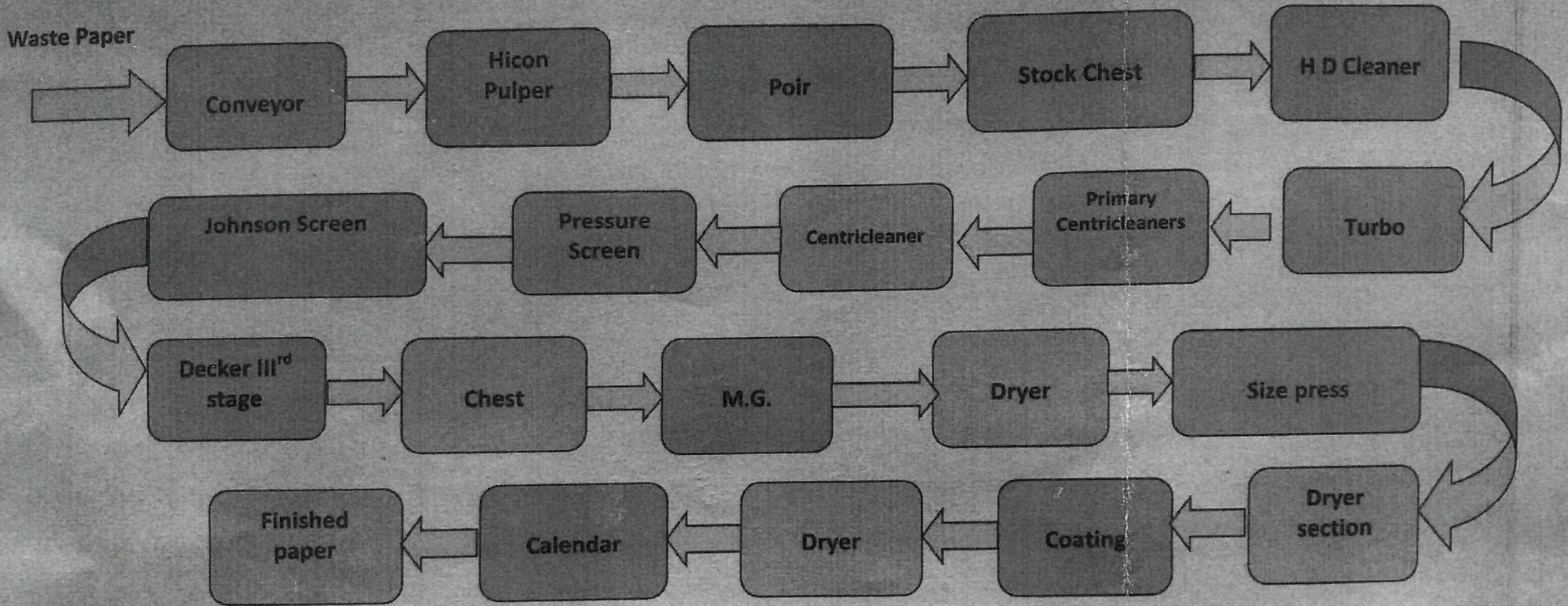


Fig.- 1, Layout of Paper Manufacturing Process (bottom layer) at M/s Multiwal Pulp & Board Mill (P) Limited, Kashipur (U.K.)

*Handwritten signature and date:*  
 25/9/2020

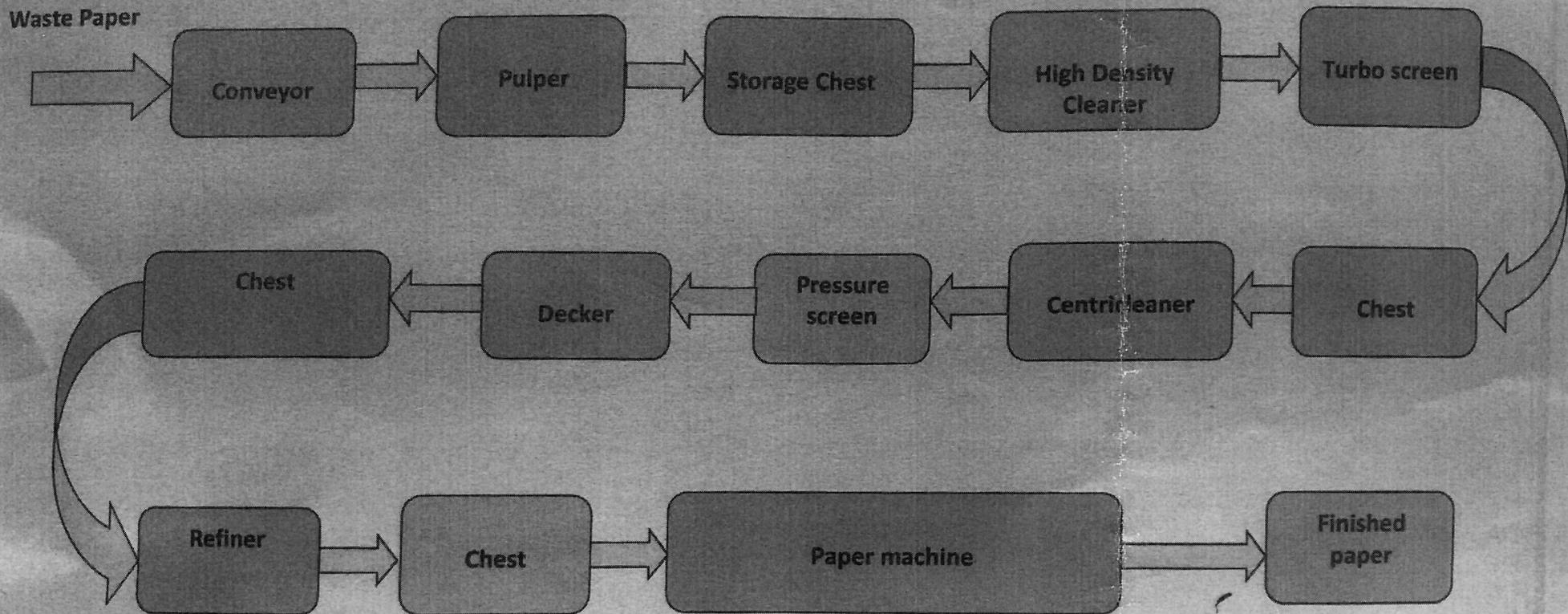


Fig.- 2, Layout of Paper Manufacturing Process (top layer) at M/s Multiwal Pulp & Board Mill (P) Limited, Kashipur (U.K.)

1  
 2/19/2015  
 2/19/2015

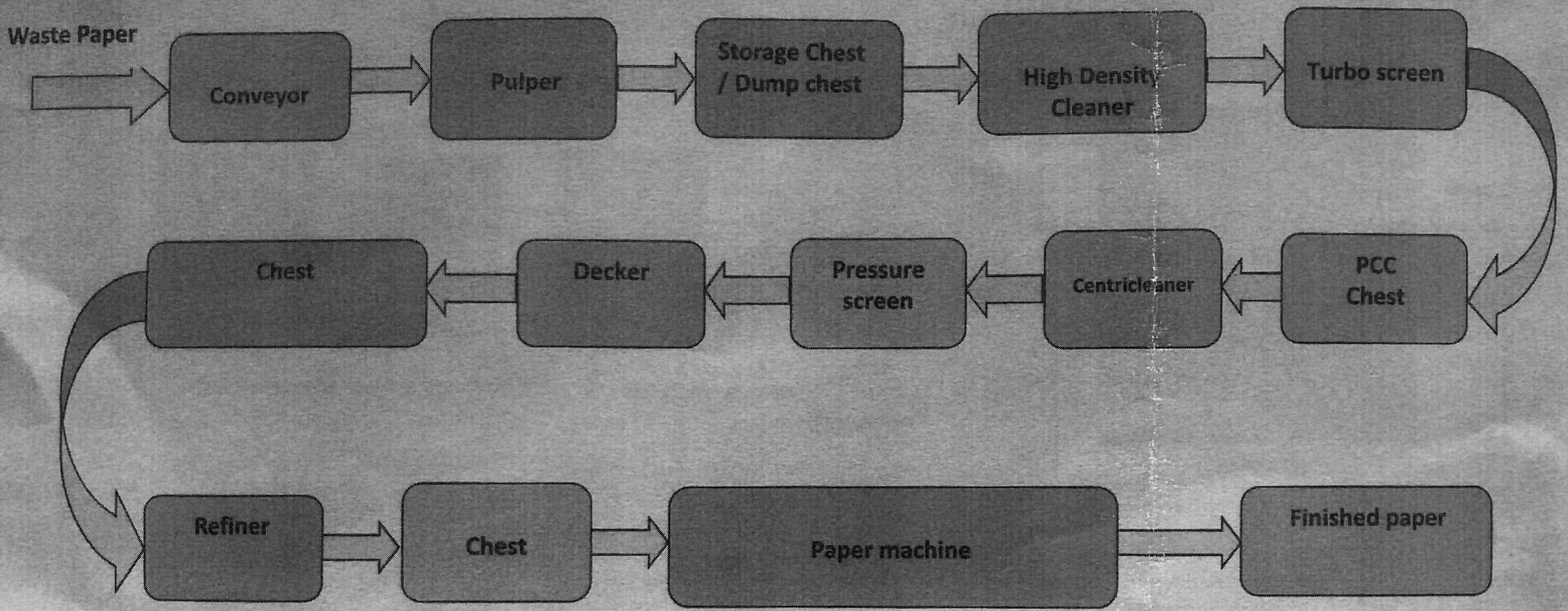


Fig.- 3, Layout of Paper Manufacturing Process (protective layer) at M/s Multiwal Pulp & Board Mill (P) Limited, Kashipur (U.K.)

*Handwritten signature and date:*  
 25/10/2020

**Application for Permission to Abstract Ground Water for Industrial Use  
(Application For New NOC)**

Application Number : 21-4/245/UT/IND/2017

<b>1. General Information:</b>			
<b>Water Quality:</b>		Fresh Water	
<b>Application Type Category/ Type of Application:</b>		Paper and Pulp	
<b>(i) Name of Industry:</b>		MULTIWAL PULP AND BOARD MILLS (P) LTD	
<b>(ii) Location Details of the Industrial Unit- (Attach Site Plan and Certified Revenue Sketch) (\$)</b>			
<b>Address Line 1 :</b>		9 KM STONE	
<b>Address Line 2 :</b>		BAZPUR ROAD	
<b>Address Line 3 :</b>		KASHIPUR	
<b>State:</b>		UTTARAKHAND	
<b>District:</b>		UDAM SINGH NAGAR	
<b>Sub-District:</b>		KASHIPUR	
<b>Village/Town:</b>		Kanchal Gosain (CT)	
<b>Area Type :</b>		Non-Notified	
<b>Area Type Category :</b>		Critical	
<b>(iii) Communication Address</b>			
<b>Address Line 1:</b>		9 KM STONE	
<b>Address Line 2:</b>		BAZPUR ROAD	
<b>Address Line 3:</b>		KASHIPUR	
<b>State:</b>		UTTARAKHAND	
<b>District:</b>		UDAM SINGH NAGAR	
<b>Sub-District:</b>		KASHIPUR	
<b>Pincode:</b>		244713	
<b>Phone Number with Area Code:</b>		91 5947 262197	
<b>Mobile Number:</b>		91 9917034500	
<b>Fax Number:</b>			
<b>E-Mail:</b>		sabiralimultiwal786@gmail.com	
<b>(iv) Salient Features of the Industrial Activity:</b>			
Pulp based paper mill producing bleached grade of paper Duplex Board and writing/printing paper at installed capacity of 300 TPD			
<b>(v) Land Use Details of the Existing / Proposed Industrial Unit Premises Ownership of the Land : Enclose Documents of Ownership / Lease: (\$)</b>			
<b>Land Use Details</b>	<b>Existing (sq meter)</b>	<b>Proposed (sq meter)</b>	<b>Grand Total (sq meter)</b>
Green Belt Area	14000.00		14000.00
Open Land	2995.00		2995.00
Road/ Paved Area	8500.00		8500.00
Rooftop area of building/ sheds	17000.00		17000.00
<b>Total</b>	<b>42495.00</b>		<b>42495.00</b>

**Central Ground Water Authority (CGWA)**  
**Ministry of Water Resources, River Development and Ganga Rejuvenation**  
**Applications for Issue of NOC to Abstract Ground Water (NOCAP)**

**Application for Permission to Abstract Ground Water for Industrial Use**  
**(Application For New NOC)**

Application Number : 21-4/245/UT/IND/2017

(vi)	Drainage in the Area (River/ Nala etc) :	Kosi River about 1.5 km				
(vii)	Source of Availability of Surface Water for Industrial Use (if any – Furnish Details):	NA				
(viii)	Average Annual Rainfall in the Area (in mm):	1283.20				
(ix)	Townships / Villages (Within 2km Radius of the Industrial Unit):	KASHIPUR				
(x)	Whether Ground Water Utilization for:	Existing Industry				
	Date of Commencement Industry:	29/05/1989				
	Date of Expansion :					
<b>2. Details of Water Requirement (Fresh and Recycled Water Usage):</b> (Please Enclose Water Flow Chart of Activities and Requirement of Water at each Stage) (\$)						
<b>(i) Total Water Requirement (a+b+c+d) (m3/day)</b>						
		<b>Existing</b>	<b>Proposed</b>	<b>Total</b>		
<b>Water Requirement Details (Fresh Water) (m3/day)</b>						
(a)	Ground Water Requirement (m3/day):	3633.42	0.00	3633.42		
(b)	Surface Water Available (Canal, River, Ponds etc.) (m3/day):	0.00	0.00	0.00		
(c)	Water Supply from Any Agency (m3/day):	0.00	0.00	0.00		
	<b>Total Fresh Water Requirement (a+b+c)(m3/day):</b>	<b>3633.42</b>	<b>0.00</b>	<b>3633.42</b>		
(d)	Recycled Water Usage (m3/day):	2200.00	0.00	2200.00		
	<b>Total Water Requirement : (a+b+c+d)(m3/day)</b>	<b>5833.42</b>	<b>0.00</b>	<b>5833.42</b>		
<b>(ii) Breakup of Water Requirement and Usage:</b>						
	<b>Activity</b>	<b>Existing Requirement (m3/day)</b>	<b>Proposed Requirement (m3/day)</b>	<b>Total Requirement (m3/day)</b>	<b>No. of Operational Days in a Year</b>	<b>Annual Requirement (m3/year)</b>
	Industrial Activity	3600.00	0.00	3600.00	300	1080000.00
	Residential / Domestic	6.75	0.00	6.75	320	2160.00
	Greenbelt Development /Environment Maintenance	26.67	0.00	26.67	315	8401.05
	Other Use	0.00	0.00	0.00	0	0.00
	<b>Grand Total</b>	<b>3633.42</b>	<b>0.00</b>	<b>3633.42</b>		<b>1090561.05</b>
<b>(iii) Breakup of Recycled Water Usage:</b>						
			<b>(m3/day)</b>	<b>(Days)</b>	<b>(m3/year)</b>	
(a)	Total Waste Water Generated :		2300.00	300	690000.00	
(b)	Quantity of Treated Water Available	2200.00				
	i). Reuse in Industrial Activity:		2200.00	300	660000.00	
	ii). Reuse in Green Belt Development:		0.00	315	0.00	

**Central Ground Water Authority (CGWA)**  
**Ministry of Water Resources, River Development and Ganga Rejuvenation**  
**Applications for Issue of NOC to Abstract Ground Water (NOCAP)**

**Application for Permission to Abstract Ground Water for Industrial Use**  
**(Application For New NOC)**

Application Number : 21-4/245/UT/IND/2017

iii). Other Uses:	0.00	0	0.00
(c) Total Treated Water Utilized:	2200.00		660000.00
<b>Net Ground Water Requirement:</b>	<b>3633.42 (m3/day)</b>		

**3. (a). Groundwater Abstraction Structure- Existing:**

<b>Number of Existing Structures:</b>						<b>3</b>			
SNo.	Type of Structure Name / Year of Construction	Depth(Meter) / Diameter(mm)	Depth to Water Level (Meters below Ground Level)	Discharge (m3/Hour)	Operational Hours(Day) / Days(Year)	Mode of Lift Name	Horse Power of Pump	Whether Fitted with Water Meter	Whether Permission Registered with CGWA / If so Details Thereof
1	Tubewell / 1989	125.00 / 125	6.00	90.00	8 / 300	Submersible Pump	12.50	Yes	No / -
2	Tubewell / 2005	125.00 / 125	6.00	90.00	8 / 300	Submersible Pump	12.50	Yes	No / -
3	Tubewell / 2007	125.00 / 125	6.00	90.00	8 / 300	Submersible Pump	12.50	Yes	No / -

**(b). Groundwater Abstraction Structure- Proposed:**

<b>Number of Proposed Structures:</b>						<b>0</b>			
SNo.	Type of Structure Name / Year of Construction	Depth (Meter) / Diameter (mm)	Depth to Water Level (Meters below Ground Level)	Discharge (m3/Hour)	Operational Hours(Day) / Days(Year)	Mode of Lift Name	Horse Power of Pump	Whether fitted with Water Meter	Whether Permission Registered with CGWA / If so Details Thereof

**4. Groundwater Availability (Please Enclose a Comprehensive Report / Note on Groundwater Condition / Groundwater Quality in and Around the Area) Applicable to Industries Consuming Greater Than 500 m3/day and / or having a Land Area of Greater Than 2 Ha.- (\$)**

Comprehensive Report on Groundwater Availability is enclosed

**5. Details of Rainwater Harvesting and Artificial Recharge Measures for Groundwater Recharge in the Area. If the Firm has Proposed to take up Rainwater Harvesting and Recharge outside the Industrial Unit Premises, then provide NOC from the Concern Authority / Agency where the Harvesting Measures are Proposed, if Already implemented, details may be furnished. (Attach Report on Comprehensive & Feasible Rainwater Harvesting / Recharge Proposal).- (\$)**

Auth. Signature

570

**Central Ground Water Authority (CGWA)**  
**Ministry of Water Resources, River Development and Ganga Rejuvenation**  
**Applications for Issue of NOC to Abstract Ground Water (NOCAP)**

**Application for Permission to Abstract Ground Water for Industrial Use**  
**(Application For New NOC)**

Application Number : 21-4/245/UT/IND/2017

	Comprehensive Report on Rainwater Harvesting and Artificial Recharge Measures for Groundwater Recharge in the Area is enclosed		
6.	<b>Copy of Referral Letter seeking NOC from CGWA from Central Pollution Control Board / State Pollution Control Board / Bureau of Indian Standards / Ministry of Environment and Forests / Other Central / State Agencies shall be Annexed.- (\$)</b>		
	Attached Referral Letter		
	<b>S.No</b>	<b>Attached Referral Letter</b>	<b>Attachment Name</b>
	1	State Pollution Control Board	Pulp Inspection report Referral-Inspection.pdf
7.	<b>Have You Applied Earlier for Groundwater Clearance from CGWA / State Government Agency:</b>		
	If Yes, so Details thereof with Status:		

<b>INDUSTRIAL USE- Self Declaration</b>	
<input checked="" type="checkbox"/>	It is to Certify that the Data and Information Furnished Above are True to the Best of My Knowledge and Belief and I am Aware that if Any Part of the Data / Information Submitted is Found to be False or Misleading at Any Stage the Application will be Rejected Out Rightly.
1. Application Proforma is Subject to Modification from Time to Time.	
2. Application should be submitted to Regional Office.	
<b>Regional Director, Central Ground Water Board Uttarakhand Region, 419-A, Kanwali Road, Baluwala , Near Urja Bhawan, Dehradun, DEHRADUN, UTTARAKHAND, 248006</b>	
3. Incomplete Application will be Summarily Rejected.	
<b>Submitted Application will not be Processed till the Print Out of the Signed Complete Application is Submitted to Regional Office.</b>	
4. Applicant has to Submit Processing Fee of Rs. 1000.00/- (Rupees One Thousand Only) in the form of Demand Draft drawn in Favour of PAO, CGWB and Payable at Faridabad, Haryana.	
<b>Demand Draft Details:-</b>	
D.D. No.	Dated :
Bank Name:	Amount:
<b>Note:- The Processing Fee is Non-Refundable. Applicant should ensure and Check Eligibility of Submission of Application and Required Documents before Submitting Online Application.</b>	

**Attached Files:**

**1). Site Plan : (Refer: 1 (ii))**

S.No	Attachment Name	File Name
1	Pulp Site Plan	Pulp site plan.jpg

**2). Certified Revenue Sketch : (Refer: 1 (ii))**

S.No	Attachment Name	File Name

07/02/2017 11:17 AM

M/s Multiwal Pulp & Board Mill (P) L

Page 4 of 6

Auth. Signature

571

Central Ground Water Authority (CGWA)  
Ministry of Water Resources, River Development and Ganga Rejuvenation  
Applications for Issue of NOC to Abstract Ground Water (NOCAP)

Application for Permission to Abstract Ground Water for Industrial Use  
(Application For New NOC)

Application Number : 21-4/245/UT/IND/2017

1	Pulp Revenue Map	Pulp revenue Map.jpg
---	------------------	----------------------

3). Documents of Ownership / Lease : (Refer: 1 (v))

No Attachment Found!

4). Source of Availability of Surface Water : (Refer: 1 (vii))

No Attachment Found!

5). Enclose Flow Chart of Activity and Requirement of Water: (Refer: 2)

No Attachment Found!

6). Groundwater Availability Report : (Refer: 4)

No Attachment Found!

7). Details of Rainwater Harvesting / Artificial Recharge Measures : (Refer: 5)

S.No	Attachment Name	File Name
1	Pulp Recharge Plan	pulp recharge.jpg

8). Authorization :

S.No	Attachment Name	File Name
1	Resolution CGWA Pulp	RESOLUTION CGWA PULP.jpg

10). Non-Polluting Effluent :

S.No	Attachment Name	File Name
1	Pulp Non Pollution Certificate	Pulp non pollution certificate.jpg

11). Extra Attachment :

S.No	Attachment Name	File Name
1	NOC-Gram Pradhan	NOC Gram Pradhan.jpg
2	Process Flow chart	Process Chart Pulp.jpg
3	Pulp Waste-Agreement	pulp waste agreement.jpg

12). Scanned Industrial Application :

No Attachment Found!

Date :

Place :

Name & Signature of the applicant

(With official seal)

Associated User : abdulsabir2017

07/02/2017 11:17 AM

M/s Multiwal Pulp & Board Mill (P) Ltd.

Page 5 of 6

Auth. Signatory

572

Central Ground Water Authority (CGWA)  
Ministry of Water Resources, River Development and Ganga Rejuvenation  
Applications for Issue of NOC to Abstract Ground Water (NOCAP)

**Application for Permission to Abstract Ground Water for Industrial Use  
(Application For New NOC)**

Application Number : 21-4/245/UT/IND/2017

Submitted By User : abdulshabir2017

Submission Date : 31/01/2017

\* In case signed by any authorized signatory, the details of the signatory with the authorization shall be enclosed.

---

M/s Multiwal Pulp & Board Mill (P) Ltd.

  
Auth. Signatory Page 6 of 6

07/02/2017 11:17 AM

573





# MULTIVAL PULP & BOA RD MILLS (P) LTD.

## EFFLUENT TREATMENT PLANT DAILY EFFLUENT DISCHARGE RECORD

Month: Aug-2020

Date	90° V-NOTCH READINGS (cms.)								AVG. OF READINGS	TOTAL DISCHARGE (M <sup>3</sup> )	Reviewed By
	8:00 AM	11:00 AM	2:00 PM	5:00 PM	8:00 PM	11:00 PM	2:00 AM	5:00 AM			
1-8-20	7	9	10	9	9	7	7	8	1055		
2-8-20	8	8	9	8	8	8	8	8	818		
3-8-20	9	7	10	9	7	8	9	7	1080		
4-8-20	7	7	8	5	6	7	10	9	576		
5-8-20	8	8	7	9	7	8	10	8	643		
6-8-20	9	7	8	9	7	10	8	8	1401		
7-8-20	10	6	8	9	7	9	9	5	1059		
8-8-20	7	10	7	9	7	8	8	6	912		
9-8-20	7	7	8	7	8	8	7	7	876		
10-8-20	8	9	10	7	8	7	7	7	1043		
11-8-20	7	8	7	6	5	6	7	8	416		
12-8-20	9	8	6	5	7	8	10	9	1063		
13-8-20	6	8	7	8	7	6	7	8	58		
14-8-20	7	7	8	7	10	7	8	8	1063		
15-8-20	8	8	7	8	9	8	9	9	1016		
16-8-20	10	9	6	9	8	9	10	10	956		
17-8-20	—	—	—	—	—	—	—	—	—		
18-8-20	7	10	7	9	8	9	9	7	995		
19-8-20	8	8	8	8	9	10	8	8	936		
20-8-20	6	7	8	7	6	7	8	6	100		
21-8-20	9	7	9	7	9	8	7	6	493		
22-8-20	8	8	8	8	10	9	8	9	111		
23-8-20	7	9	7	9	7	8	8	9	1099		
24-8-20	8	9	9	10	7	9	7	8	413		
25-8-20	9	8	10	7	8	10	7	8	1074		
26-8-20	6	7	9	7	6	7	7	8	130		
27-8-20	7	7	6	10	7	7	7	7	568		
28-8-20	8	9	7	9	8	10	8	8	1082		
29-8-20	9	10	8	6	9	7	9	9	401		
30-8-20	7	7	9	9	10	8	8	8	642		

Made Multival Pulp & Boar Mills

576

# MULTIWAL PULP & BOA RD MILLS (P) LTD.

## EFFLUENT TREATMENT PLANT DAILY EFFLUENT DISCHARGE RECORD

Month: Sept 2020

Date	90°V-NOTCH READINGS (cms.)								AVG. OF READINGS	TOTAL DISCHARGE (M <sup>3</sup> )	Reviewed By
	8:00 AM	11:00 AM	2:00 PM	5:00 PM	8:00 PM	11:00 PM	2:00 AM	5:00 AM			
1-9-20	6	7	6	8	7	9	8	7	7.25	313	
2-9-20	8	7	8	7	5	6	7	8	7.0	404	
3-9-20	7	8	9	10	9	8	7	8	8.25	1085	
4-9-20	9	10	9	7	8	7	8	9	8.375	993	
5-9-20	9	8	8	7	10	7	9	8	8.25	800	
6-9-20	8	9	10	8	7	6	7	8	7.875	931	
7-9-20	7	8	9	7	8	10	9	9	8.375	1020	
8-9-20	8	9	7	8	7	9	10	8	8.25	990	
9-9-20	9	7	7	8	8	9	7	8	7.875	856	
10-9-20	10	8	8	9	7	7	8	9	8.125	925	
11-9-20	6	7	8	9	5	6	7	8	7.0	975	
12-9-20	7	9	8	7	6	5	9	7	7.25	1035	
13-9-20	—	—	—	—	—	—	—	—	—	—	
14-9-20	9	8	7	8	9	10	5	6	7.75	890	
15-9-20	—	—	—	—	—	—	—	—	—	—	
16-9-20	6	5	9	6	8	6	7	7	6.75	1020	
17-9-20	6	9	8	8	8	8	7	8	7.75	1010	
18-9-20	7	8	8	9	7	9	8	9	7.75	900	
19-9-20	8	9	9	8	5	10	5	8	7.75	970	
20-9-20	—	—	—	—	—	—	—	—	—	—	
21-9-20	8	7	8	7	8	7	8	8	7.625	714	
22-9-20	7	7	10	7	7	7	8	7	7.5	945	
23-9-20	8	8	9	8	8	8	10	8	8.375	952	
24-9-20	—	—	—	—	—	—	—	—	—	—	
25-9-20	9	7	7	9	8	8	9	7	8.0	932	
26-9-20	8	8	8	10	7	7	8	8	8.0	1120	
27-9-20	—	—	—	—	—	—	—	—	—	—	
28-9-20	—	—	—	—	—	—	—	—	—	—	
29-9-20	—	—	—	—	—	—	—	—	—	—	
30-9-20	—	—	—	—	—	—	—	—	—	—	

M/s Multiwal Pulp & Board Mills (P) Ltd

  
 Authorizatory

577



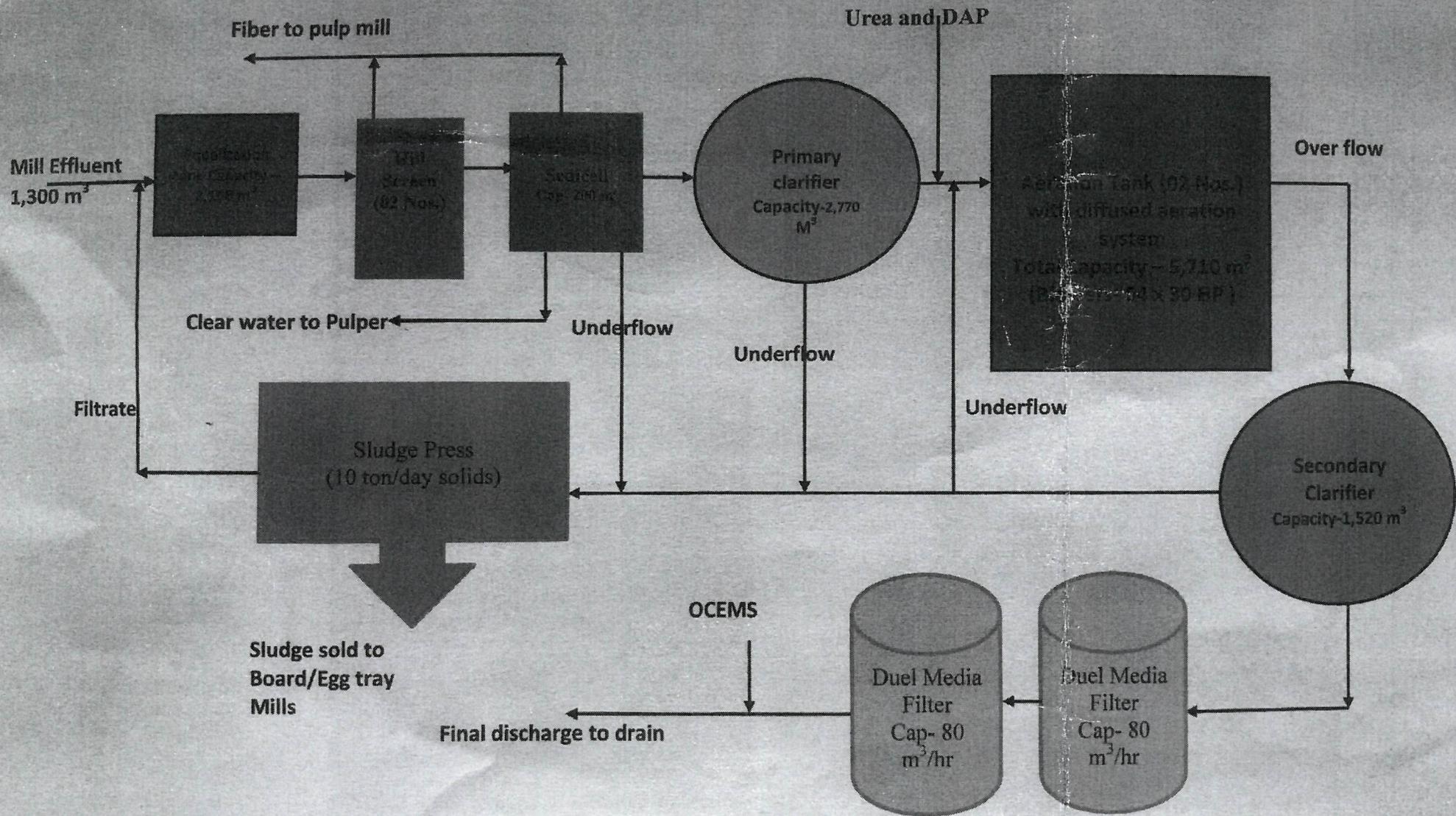


Fig.- 4, Layout of existing ETP at M/s Multiwal Pulp & Board Mill (P) Limited, Kashipur (U.K.)

1  
D. V.  
G. S. S. S.  
19/11/2020

579

Scanned with CamScanner